

**COMPLIANCE STATUS REPORT
ON DIRECTIONS OF THE
HON'BLE NATIONAL GREEN
TRIBUNAL (NGT) ORDER
DATED 28.02.2020
FOR THE STATE OF MIZORAM**

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VII: DIRECTIONS

PARA 41 a:

'In view of the fact that most of the statutory timelines have expired and directions of the Hon'ble Supreme Court and this Tribunal to comply with Solid Waste Management Rules, 2016 remain unexecuted, interim compensation scale is hereby laid down for continued failure after 31.03.2020. The compliance of the Rules requires taking of several steps mentioned **in Rule 22 from Serial No. 1 to 10 (mentioned in para 12 above)**. Any such continued failure will result in liability of every Local Body to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body from 01.04.2020 till compliance. If the Local Bodies are unable to bear financial burden, the liability will be of the State Governments with liberty to take remedial action against the erring Local Bodies. Apart from compensation, adverse entries must be made in the ACRs of the CEO of the said Local Bodies and other senior functionaries in Department of Urban Development etc. who are responsible for compliance of order of this Tribunal. Final compensation may be assessed and recovered by the State PCBs/PCCs in the light of Para 33 above within six months from today. CPCB may prepare a template and issue an appropriate direction to the State PCBs/PCCs for undertaking such an assessment in the light thereof within one month'.

Status of compliance:

Rule 22 of the Solid Wastes Management Rules 2016(from Serial No. 1 to 10) have been complied with wherever applicable to the State. The compliance status based on the reports received from concerned Department is complied and produced in the Table 1 below

Table 1. COMPILED STATUS OF CONCERNED DEPARTMENTS

S No	Rule 22 of SWM Rules, 2016	Specified Time line from the notification of Rules <i>i.e</i> 8 th April, 2016	COMPLIANCE STATUS
1	Identification of suitable sites for setting up solid waste processing facilities.	1 year	<p>Site for Solid Waste Management has been identified for all 23 Urban Towns including District Capitals. Report had been filed as such to the NGT on 24.04.2016 during personal appearance of the Chief Secretary, Mizoram before the NGT</p> <p>However, some sites are newly identified with declaration of three new districts. Details of site identified with GPS Coordinates are appended at Annexure -I except for Saiha District which have not identified yet.</p> <p>In rural areas, out of 692 target villages, 396 dumping ground has been constructed.</p>
2	Identification of suitable sites for setting up common regional sanitary landfill facilities for suitable clusters of local authorities under 0.5 million population and for setting up common regional sanitary landfill facilities or stand alone sanitary landfill facilities by all local authorities having a population of 0.5 million or more.	1 year	<p>All City, towns and villages has a population less than 0.5 million</p> <p align="center">Detail report is at Annexure - I</p>
3	Procurement of suitable sites for setting up solid waste processing facility and sanitary landfill facilities.	2 years	<p>Report was already submitted to the NGT as already complied in Aizawl and all other district capitals and census towns. (last report)</p> <p>In addition to the existing Solid Waste Management Centre at Aizawl, the AMC has procured suitable sites for setting up of SWM Centre at 3 localities viz. Neihbawi, Luangmual and</p>

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			<p>Hualngohmun(updated reports from the AMC)</p> <p>However, based on the report by DC, Siaha, no land is yet procured as the same is in the hands of MADC to whom several reminders had been served*</p> <p>Rural Areas: Reports as received from PHED, no land is procured in 396 villages but village councils provided free land for construction of dumping ground.</p>
4	Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source.	2 years	<p>Aizawl : Practiced in 57 Local Councils out of 83 Local Councils (68.67%)</p> <p>Urban Towns: 70%</p> <p>Rural areas: 1) Ongoing activity. 2) Segregation at source practiced for bio-degradables and non bio-degradables (PHED)</p>
5	Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities.	2 years	<ul style="list-style-type: none"> • Collection of segregated waste <ul style="list-style-type: none"> ✓ Aizawl city- 100 % ✓ Urban towns : 70 % • Transportation <ul style="list-style-type: none"> ✓ Aizawl city- 100 % (all wastes collected are transported) ✓ Urban towns : 70 % ✓ Rural areas: It is an ongoing activity. Village WATSAN Committee in each village hires vehicles for collection (PHED)

S No	Rule 22 of SWM Rules, 2016	Specified Time line from the notification of Rules i.e 8 th April, 2016	COMPLIANCE STATUS
6	ensure separate storage, collection and transportation of construction and demolition wastes.	<i>2 years</i>	<ul style="list-style-type: none"> • Aizawl: <ul style="list-style-type: none"> ✓ Disposal sites for C & D wastes are identified at 3 locations. The main C & D wastes are excavated soil. • Rural areas: <ul style="list-style-type: none"> ✓ Awareness being created(PHED)
7	Setting up solid waste processing facilities by all Local Bodies having 1,00,000 or more population.	<i>2 years</i>	<p>Aizawl with a population of 293416 based on 2011 census is the only city in the state which falls under this category. Solid wastes management facilities are set up and in operation in Aizawl since December 2019.</p> <p>Status are:</p> <ul style="list-style-type: none"> • Landfill at Tuirial of 44 TPD capacity • Material Recovery facilities - 74 TPD • Composting <ul style="list-style-type: none"> ✓ Mechanical Compost Plant : 50 TPD ✓ Vermi Compost Plant : 22 TPD <p>Not applicable for all other census towns and rural areas of Mizoram as not a single town /village has population more than 1,00,000.</p>

S No	Rule 22 of SWM Rules, 2016	Specified Time line from the notification of Rules i.e 8 th April, 2016	COMPLIANCE STATUS
8	Setting up solid waste processing facilities by Local Bodies and census towns below 1,00,000 population.	<i>3 years</i>	<p>Several actions had been initiated in all other areas of the state for setting of SWM Facilities. Status are as follows:</p> <ul style="list-style-type: none"> • <u>Sanitary landfilling</u> <ul style="list-style-type: none"> • Lunglei Town, Lunglei District <ul style="list-style-type: none"> ○ Population : 57,011 ○ Name of site : Riangvai Thlanmual ○ Capacity : 15 TPD (under construction) ○ Area : 40000.00 sq. ○ Environmental Clearance is applied for • Kolasib: 10 TPD <ul style="list-style-type: none"> ○ Population : 24,272 ○ Name of site : Dihmun Tlang ○ Capacity : 10 TPD (under construction) ○ Area : 16800.00 sq. ○ Environmental Clearance is applied for • <u>Waste Resource Centre/ Material Recovery Centre</u> District wise details is appended at Annexure - I

S No	Rule 22 of SWM Rules, 2016	Specified Time line from the notification of Rules i.e 8 th April, 2016	COMPLIANCE STATUS
8	Setting up solid waste processing facilities by Local Bodies and census towns below 1,00,000 population.	<i>3 years</i>	<ul style="list-style-type: none"> • <u>Vermi Composting Plant:</u> <ul style="list-style-type: none"> a) 22 Urban Towns: Vermi-Compost Centre for wet wastes & Waste Resource Management Centres for dry waste have been constructed as an initiatives towards reuse of waste/ wet waste management. b) Some of the small towns have initiated vermin-composting in small scale. c) Kolasib: 3+3 TPD(2 units) d) Remaining 18 towns - 0. 5 TPD each <p>Rural areas - not required</p>
9	setting up common or stand alone sanitary landfills by or for all Local Bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules.	<i>3 years</i>	Not applicable as no cities and towns has more than 0.5 million - population

S No	Rule 22 of SWM Rules, 2016	Specified Time line from the notification of Rules i.e 8 th April, 2016	COMPLIANCE STATUS
10	setting up common or regional sanitary landfills by 3 years all Local Bodies and census towns under 0.5 million population for the disposal of permitted waste under the rules.	<i>3 years</i>	<ul style="list-style-type: none"> • Aizawl : operational since December 2019 • Lunglei : Under process & applied for Environmental clearance • Kolasib : Under process & applied for Environmental clearance • Common Sanitary Landfill: DPR for common Sanitary landfill to be shared by Chhiahtlang town (urban agglomeration) and Serchhip Town in Serchhip District Mizoram, was submitted to be taken up under NLCPR, Ministry of DoNER.

PARA 41 b:

Legacy waste remediation was to 'commence' from 01.11.2019 in terms of order of this Tribunal dated 17.07.2019 in O.A. No. 519/2019 para 28¹ even though statutory timeline for 'completing' the said step is till 07.04.2021 (as per serial no. 11 in Rule 22), which direction remains unexecuted at most of the places and delay in clearing legacy waste is causing huge damage to environment in monetary terms as noted in para 33 above, pending assessment and recovery of such damage by the concerned State PCB within four months from today, continued failure of every Local Body on the subject of commencing the work of legacy waste sites remediation from 01.04.2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body. If the Local Bodies are unable to bear financial burden, the liability will be of the State Governments adverse entries must be made in the ACRs of the CEO of the said Local Bodies and other senior functionaries in Department of Urban Development etc. who are responsible for compliance of order of this Tribunal with liberty to take remedial action against the erring Local Bodies. Apart from compensation, Final compensation may be assessed and recovered by the State PCBs/PCCs in the light of Para 33 above within six months from today.

Footnote of the Order: The Chief Secretaries may ensure allocation of funds for processing of legacy waste and its disposal and in their respective next reports, give the progress relating to management of all the legacy waste dumpsites. Remediation work on all other dumpsites may commence from 01.11.2019 and completed preferably within six months and in no case beyond one year. Substantial progress be made within six months. We are conscious that the SWM Rules provide for a maximum period of upto five years for the purpose, however there is no reason why the same should not happen earlier, in view of serious implications on the environment and public health.

Compliance status: The CPCB's Guidelines for Disposal of Legacy Waste (Old Municipal Solid Waste) which was coined as per the direction of the Hon'ble NGT was furnished to the UD & PA Deptt and the AMC. The state UD&PA has decided to adopt bio-mining for restoration of dumping site in Aizawl.

PARA 41c:

With regard to thematic areas listed above in para 20, steps be ensured by the Chief Secretaries in terms of directions of this Tribunal especially w.r.t. plastic waste, biomedical waste, construction and demolition waste which are linked with solid waste treatment and disposal. Action may also be ensured by the Chief Secretaries of the States/UTs with respect to remaining thematic areas viz. hazardous waste, e-waste, polluted industrial clusters, reuse of treated water, performance of CETPs/ETPs, groundwater extraction, groundwater recharge, restoration of water bodies, noise pollution and illegal sand mining.

Compliance status:

- 1st Quarterly report submitted to NGT on 24.07.2019
- 2nd Quarterly report/ updated quarterly reports submitted to NGT on 16.11.2019
- 3rd Quarterly report/ updated quarterly reports submitted to NGT on 27.02.2020
- Monitoring done by physical meeting followed up by MPCB
- Updated compliance status based on the thematic areas as mentioned in para 20 is provided below:

1. COMPLIANCE TO SOLID WASTE RULES INCLUDING LEGACY WASTE.

- i. Status with respect to Compliance of Rule 22 of the SWM Rules, 2016 as per NGT order dated 28.02.2020 is provided at Page 2-9 above
- ii. Status reports of concerned departments during the 4th quarter (January to March, 2020)

a) Urban Development & Poverty Alleviation Department:

- **Information Education and Communication (IEC) Activities:**
 - ✓ IEC Action plan have been made as a guiding principle for all the 23 Urban towns in order to sensitize the public on Cleanliness and Sanitation (Annexure - II).
 - ✓ Continuous efforts have been given to educate and aware urbanites on cleanliness and Solid Waste Management, Funds have been disbursed to all towns and city to create wider publicity and awareness to comply SWM Rules, 2016.

- ✓ In order to have a wider impact, Swachh Bharat Mission (Urban) Mizoram has collaborated with Zonet Miss Mizoram 2020, thus creating a better platform to educate and inform the masses on the importance of cleanliness and sanitation and most importantly, to instill a sense of environmental awareness and positively influence the attitude and behavior of the younger community. A series of activities was organised regarding cleanliness and sanitation and the contestants have shown great interest throughout the events. TV episodes covering issues on the following were produced and telecasted on Zonet Cable TV-
 - Waste Segregation
 - No Littering on Streets
 - Keep Drains Clean
 - No Plastic Campaign
- ✓ Apart from these, *1-minute theme-based TV commercials with ‘Carry your own bag’ and ‘Say No to Plastic’* messages were created and regularly broadcasted during the events.
- ✓ In order to meet a successful outcome, SBM (U) has worked with SIPMIU and Aizawl Municipal Corporation in respect to waste management and the participants were taken to AMC and Scientific Waste Management Centre to have their first-hand experience on the negative impact of improper waste management and its harmful effects on the environment.
- ✓ Additionally, Motherless Babies’ Home and Gilead Special School deserve accolades in sharing their best-out of waste knowledge and showcasing their innovative ideas on recycling of waste items.



- **Summary on preparedness for maintaining the highest level of Cleanliness & Hygiene to address the Covid 19 Crisis:**
 - ✓ Advisory on Covid-19 have been issued to all Urban towns. (*Annexure- III*)
 - ✓ Continuous Awareness Campaigns have been given to educate and aware the Public on cleanliness and safe disposal of waste.
 - ✓ Protective equipment's such as masks, gloves etc. as well as Hand Sanitizer's have been given to Local Level Task Force.
 - ✓ Disinfectants have also been given to Local Level Task Force.
 - ✓ Separate Vehicle have been arranged for Quarantined facilities for disposal of their waste in various districts such as Lunglei, Kolasib, Serchhip etc.
 - ✓ All Sanitary Workers are provided with PPE's.

b) AIZAWL MUNICIPAL CORPORATION (AMC)

- **Action Taken Report of AMC on COVID-19 (with-in its jurisdiction):**
 - ✓ Safety measures for Collection of Garbage have been taken and necessary instruction has been issued to all Local Councils.
 - ✓ All sanitary worker viz. Handyman, Drivers, Sweepers, etc. are instructed to wear safety gears.
 - ✓ Hand washing bay/point has been installed at Dumping Ground, Truck Terminal (CSTT), Solid Waste Management Centre (SWMC) and at the main Office of AMC (CCBT).
 - ✓ Personal Protective Equipment's (PPE) are provided to all concerned sanitary employees.
 - ✓ Various sanitary workers and vehicles are arranged to collect wastes generated at 5 nos. of designated Quarantine camps.
 - ✓ Cleaning of public places, offices, etc. by prescribed sanitizer like Hydrogen Peroxide, Sodium Hypochlorite, etc. has ever been conducted

2. COMPLIANCE TO PLASTIC WASTES MANAGEMENT

- **Channelization of plastic wastes to registered plastic waste recycler:**
 - ✓ The AMC has signed Agreement with M/s Rapidue Technologies Private Limited (RECYCAL) for collection of plastic wastes and e-wastes from the old dumping ground and SWMC.
- **Use of plastic waste for road construction :**
 - ✓ Under the initiative of The Save Chite Lui Coordination Committee for utilization of plastic waste for road construction the PWD constructed a 800m long of road using plastic as Pilot Project at Reiek village, Mizoram.
 - ✓ The PHE department has constructed 308 plastic and bottle collection centres in 280 villages and also procured 6 nos. of bailing machine.

3. COMPLIANCE TO BIO-MEDICAL WASTE RULES.

- Setting up of Common Bio- Medical Waste Treatment Facility in the State.
 - ✓ Completed site identification for establishment of CBMWTF.
 - ✓ DPR prepared by SIPMIU and Environmental Clearance from SEIAA/SEAC applied for.
 - ✓ CBMWTF to be established by the year 2020
 - ✓ Aizawl Smart City Ltd. is notified as Project Implementing Agency.
 - ✓ Detailed Project Financing is being worked out by the State Health Department.
- Inventory of Bio- Medical Waste generating units in the state.
 - ✓ Inventory of the state completed and reports will be ready once clarification regarding consultation clinic is obtained.
 - ✓ Full Inventory Report to be submitted by July,2020
 - ✓ Inventory of bedded hospitals for Aizawl was revised during October & December, 2019. Status summary are as below
 - Total No of beds : 3228
 - Quantity of wastes generated : 1053.25 kg/day
 - Quantity of wastes disposed : 1053.25 kg/day
 - Facilities for treatment & disposal : Deep burial & sharp pit, Autoclave, Incinerator & Shredders.

- Inventory report is submitted to the EF & CC Deptt on 03.07.2020
 - A copy of the report is attached at Annexure- IV
- **Annual Report for the year 2019:**
 - Annual Report for the year 2018 submitted to CPCB on 11.07.2019 and uploaded to the board's website.
 - Reminder for submission of Annual Report for 2019 issued to State Health Department, State Veterinary Department and Health Care Facilities on 14.02.2020.
 - Report to be compiled and submitted to Central Pollution Control Board on or before 31.07.2020.
- **Authorization:**
 - ✓ Direction issued by MPCB, State Health Department & Veterinary Departments for authorization.
 - ✓ Grant of authorization is a continuous process and the Board has noticed a sharp increase in units applying for authorization with the direction issued by State Health Department..
 - ✓ 148 authorizations have been granted by the Board.
 - ✓ All District Hospitals, Community Health Centres and Sub Centres under Chief Medical Officer ,Aizawl West are authorized.
 - ✓ Consent to establish for all Sub Centres under Chief Medical Officer ,Kolasib district issued by the Board.
- **Restrict practice of deep burial by HCF's except for those in rural/remote areas where there is no access to CBMWTF.**
 - ✓ Temporarily permission granted for deep burial pit for private hospitals within Aizawl until CBMWTFs is in place
 - ✓ The Government hospitals within Aizawl city are utilising the incinerator at State Referral Hospital.
- **Adequate infrastructure for Pollution Control Board to monitor compliance in the state**
 - ✓ The Board requested its nodal State Department i.e Environment, Forest & Climate Change Department, Government of Mizoram to take action in this matter.

- **Monitoring of Compliance & Implementation of BMWM Rules, 2016.**
 - ✓ All Health Care Facilities, Veterinary Hospitals except are monitored regularly by the Board.
 - ✓ Authorization is granted only after inspecting compliance of the units w.r.t BMWM Rules.
 - ✓ Monitoring in rural/ remote areas is done on random basis.
 - ✓ Phased out chlorinated plastic bags
 - ✓ Training to personnel involved in BMWM done on yearly basis by the State Health Department.

- **COVID-19 Bio-Medical Waste Management:**
 - State Health Department:
 - ✓ The Health Department has developed the ZMC- SRF Hospital as covid treatment hospital. Waste management system was arranged as per the Central Govt's SOPs
 - ✓ Identified Treatment and diagnostic facilities & isolation facilities like Dedicated COVID Health Centers (DCHC) and Covid Care Centre (CCC).
 - Urban Development and Poverty Alleviation Department:
 - ✓ Issued Covid-19 Additional Advisory to maintain cleanliness during lockdown period on 26.03.2020.
 - ✓ Provided awareness and formulated SOPs

 - Mizoram Pollution Control Board:
 - ✓ The Board circulated the CPCB's Guidelines for Handling, Treatment and Disposal of Waste Generated during Treatment/ Diagnosis/ Quarantine of Covid-19 patients to the State Health Department, Environment, Forest & Climate Change Department and all Chief Medical Office of the state with an instruction to comply with the guidelines on 20.03.2020 & 28.03.2020.
 - ✓ The guidelines are also uploaded in the Board's website.
 - ✓ Incinerators not meeting the specific standard specification were granted special permission to function and disposal of bio-medical wastes in deep burial pit in remote areas were permitted vide the Board's letter dated 28.03.2020.

4. COMPLIANCE TO CONSTRUCTION & DEMOLITION WASTE.

Disposal sites for C & D wastes are identified at

- 1) Silaimual, Melthum, World Bank Road, Aizawl, Mizoram
- 2) Zemabawk, Near Tuirial, Aizawl, Mizoram
- 3) Rangvamual, Aizawl, Mizoram

The main C & D wastes are excavated soil.

5. COMPLIANCE TO HAZARDOUS WASTE RULES: (O.A No. 804/2017):

- *Inventory*
 - ✓ Inventory is updated for Aizawl City during the current quarter
 - ✓ Inventorization outside Aizawl city remains untouched due financial constraints and lack of man power.

- *Grant of Authorization & Annual Returns*
 - ✓ 2 new units have been authorized during the current quarter
 - ✓ Reminders for submission of annual returns was sent out to all occupiers who are required by the Hazardous & Other Wastes (Transboundary Movement) Rules, 2016 to submit the same by in **Form 4** to SPCB on or before the 30th day of June every year
 - ✓ Annual returns received from submitted authorized occupiers are under compilation for submission to the CPCB **on or before after cross verification of the returns**

- *Setting up of common TSDF:* Status as reported by the Commerce and Industries Department, G.O.M vide letter dated dt 31.01.2020 are as follows:
 - ✓ Sites for TSDF is identified at Industrial Growth Center, Luangmual, Aizawl.
 - ✓ Coordinates of the site is being enquired from the Land Revenue & Settlement Department.

- *Online display of hazardous wastes/chemicals :*
 - ✓ M/s LPG Bottling Plant (M/s Assam Oil) which is the only unit requiring display outside the factory and which had put up the same was requested again to revise and reinstall display as per the CPCB's format on 19.03.2020.

- *Capacity Building / Infrastructure of SPCB:*
 - ✓ Proposal for capacity building of Mizoram Pollution Control Board was submitted to PCCF, E,F&CC Department on 13.01.2020

6. COMPLIANCE TO E-WASTE RULES.

- **Inventory of E- Waste generated in the state:**
 - ✓ Proposal for inventory was submitted to the State Government.
 - ✓ Proposal for inventory submitted to the Central Pollution Control Board on 27.01.2020
- **Filing of Annual Returns & Submission of Annual Report:**
 - ✓ Reminder given to all Bulk consumers (i.e government offices, hospitals, banks etc) for filing of Annual Returns for 2019 -2020 on 12.02.2020.
 - ✓ 24 Nos of bulk consumers filed their Annual Returns for the year 2018-2019 within stipulated time, i.e 30.06.2019
 - ✓ Reminder to Bulk Consumers to file for Annual Returns for the year
- **Setting up of Collection Centre for e- waste:**
 - ✓ The Board has recognized two(2) Producer Responsibility Organisation (PROs) i.e M/S Karo Sambhav Pvt Ltd & M/s Fabshop Technologies Private Ltd to deal with the e- waste in the state.
 - ✓ Collection Centre of M/S Karo Sambhav Pvt Ltd already in operation at Mamit District.
 - ✓ The Board provides coordination to M/S Karo Sambhav Pvt Ltd, regarding setting up of collection centers in Aizawl. The Karo Sambhav is a Gurugram, Haryana based CPCB recognized PRO which is dealing with producers and brands like Apple, Dell, HP, Lenovo and HMD to implement their Extended Producer Responsibility(EPR)
 - ✓ Identification of Nodal Department for Management in the state:
 - ✓ ICT Department is identified as the nodal department.

7. 351 POLLUTER STRETCHES IN THE COUNTRY:

- Not applicable to the state of Mizoram as there is no identified polluter stretches

8. 122 NON-ATTAINMENT CITIES.

- Not applicable to the state of Mizoram as there is no non-attainment cities yet

9. 100 INDUSTRIAL CLUSTERS.

- Not applicable to the state of Mizoram as there are no units identified clusters which fall under the identified clusters.

10. STATUS OF STPs AND RE-USE OF TREATED WATER:

- Construction of STP
 - ✓ Construction of 10 MLD STP at Chite, Bethlehem Vengthlang, Aizawl is completed
 - ✓ Consent to operate (CTO) granted on 28.11.2019
 - ✓ STP is not yet operational till date
 - ✓ Reasons behind non operation despite the readiness of the plant
 - Sewerage Network comprises of 48km of pipe laying on main roads, internal roads, steps and nullahs along with construction of manholes, support structures and other ancillary works. Till date 26.88km out of the total scope has been completed with great difficulty.
 - Aizawl being of hilly and undulated terrain with narrow roads, construction of sewerage network is a challenge. Great measures have to be taken for traffic diversions as full road blocks are required especially for construction of manholes. The road network and traffic volume of Aizawl cannot support blocking many stretches to have a numerous work fronts at once for construction activities simultaneously.
 - In addition, there have been several instances where the residents or Welfare's in the vicinity of the sewer alignment have objected to the works. Public Consultations have been conducted before commencement at any new work front and at these instances where objections have been faced, special meetings have been called with all the stakeholders and efforts have been made to allay the doubts and uncertainties.
 - the public take laying of pipes as a triggering factor for causing landslides in the past two years.

- Jal Shakti during a Video Conferencing on 19.02.2020 also expressed unsuitability of centralized STP in the north eastern region.
- **Action Plan for STP:**
 - ✓ The State UD & PA Department has prepared action plan for STP in urban areas. The plan was submitted to the Central Pollution Control Board
- **Re-use of treated water:**
 - ✓ Action plan for utilization of treated sewage was prepared by SIPMIU
 - ✓ SIPMIU submitted to the CPCB, Delhi & Shillong with copy to MPCB
 - ✓ The action plan was recommended for review
 - ✓ A meeting held under the chairmanship of the Chief Secretary, Mizoram entrusted
 - ✓ The SIPMIU to review and prepare action plan for the whole states

11. STATUS OF CETPS/ETPS INCLUDING PERFORMANCE:

- **Effluent Treatment Plants (ETPs):**
 - ✓ Conducted Inventory of industries
 - ✓ Show cause notice served=72 (Units are Bakery, hotels, hospitals, Food & Fruits, Dairy & Organic soaps)
 - ✓ Closure Notice served =5 (by disconnecting power & water supplies through Power & Electricity Department & PHED as directed by Hon'ble NGT in the matter of Paryavaran Suraksha Samiti Vrs UOI & Ors)
 - ✓ Out of the Units, one has reported permanent shut down of the Unit
 - ✓ One unit has submitted construction of ETP. Inspection conducted wherein certain loop holes were still found and recommendations made. Only on compliance submission based on the recommendations, consent to the unit will be considered.
 - ✓ Monthly Status of consent & effluent discharge are uploaded to CPCB portals every month.
- **Common Effluent Treatment Plant (CETP)**
 - ✓ There is no CETP as of now.
 - ✓ The existing industrial estate at present house only handloom, furniture workshop and the like which do not discharge effluents.
 - ✓ The matter is referred to the Commerce & Industries Department for development when need arises.

12. GROUND WATER EXTRACTION/CONTAMINATION AND RE-CHARGE.

13. ILLEGAL SAND MINING:

14. REJUVENATION OF WATER BODIES:

- **Rejuvenation of polluted river stretches (O.A No. 673/ 2018)**
 - ✓ *Revision of Action Plan for rejuvenation of 9 polluted rivers in Mizoram*
 - The RRC approved Action Plan for 9 polluted rivers was presented before 10th Task Team of CPCB held on 26.02.2020 (Wednesday) through video conferencing. The Task Team made several observations and recommended the Action plan to be revised accordingly.
 - 3rd Meeting of RRC, Mizoram was convened on 26th February 2020 (Wednesday) at 3:00 P.M, and the meeting constituted Core Committee comprising of six (6) members to look into the revision of the Action Plan for the nine (9) polluted rivers in Mizoram.
 - The Core Committee revised the Action Plan incorporating suggestions of 10th Task Team and prioritizing the action points for the concerned departments.

 - ✓ *Implementation of Action Plan and Submission of Monthly Report to MoJS & CPCB*
 - In compliance of the order of Hon'ble NGT in OA no.673/2018 dt. 06.12.2019 MPCB regularly submits monthly progress report (MPR) on implementation status of the Action Plan as per the prescribed formats to the Ministry of Jal Shakti and Member Secretary, CPCB, Delhi as detailed below:
- | <i>MPR</i> | <i>Date of submission</i> |
|---------------|---------------------------|
| January 2020 | - 27.02.2020 |
| February 2020 | - 20.03.2020 |
| March & April | - 19.05.2019 |

ii. Restoration of water bodies (O.A No. 325/ 2015)

- Following the decisions taken in the meeting of C.S with stakeholder departments on NGC cases, held on 27.11.2019, Department of Irrigation and Water Resources has been notified by the State Govt. as Nodal Department /Authority for rejuvenation/restoration of water bodies in the State vide notification No.A.46012/1/2019-GAD dt.27.02.2020.
- The Nodal Department prepared Road map for the preparation of Action Plan for restoration of water bodies in Mizoram including identification of water bodies, geo-tagging, water quality monitoring and prioritizing and preparing Action Plan for restoration of the identifies water bodies.

PARA 41d:

The compensation regime already laid down for failure of the Local Bodies and/or Department of Irrigation and Public Health/In-charge Department to take action for treatment of sewage in terms of observations in Para 36 above will result in liability to pay compensation as already noted above which are reproduced for ready reference:

- i. Interim measures for phytoremediation/ bioremediation etc. in respect of 100% sewage to reduce the pollution load on recipient water bodies - 31.03.2020. Compensation is payable for failure to do so at the rate of Rs. 5 lakh per month per drain by concerned Local Bodies/States (in terms of orders dated 28.08.2019 in O.A. No. 593/2017 and 06.12.2019 in O.A. No. 673/2018) w.e.f. 01.04.2020.

- Aizawl: The ongoing project at Aizawl will be operational within 2020. Specific timelines for remaining uncovered area of Aizawl and other District capitals cannot be indicated due to fund constraint
- Remaining areas: Attempt is being made to introduce the Sewage systems in District Headquarter levels for which Feasibility Studies is being going on. The Preliminary Project Report is expected to be completed by April, 2020. Then, it is expected to be completed by April, 2020. Then, the Project shall be posted for

funding under EAP. It is difficult, at this stage, to indicate the firm timeframe for completion of the project.

- Status of management of Septage/Faecal Sludge. There are no conventional septage /Faecal sludge management as yet. However, a DRDO Bio -digester are being introduced in Aizawl as a safe fecal management option in a pilot basis. Attempt is being made to expand the project in larger areas of Aizawl and even in rural areas as well.
- Mizoram is industrially backward and there are no significant water polluting industries in the catchment areas of the identified polluted rivers. Sewage carried by the connecting drains or tributaries into the rivers are mostly of domestic effluents. Major portion of the courses of the rivers pass through rural settlements and as such the Action Plan focuses mainly on the management of Greywater which constitutes more than 90% of the total waste water generated in the area. It is, therefore, proposed to set up Onsite Liquid Waste Treatment for generated greywater at household level in rural villages such that zero or minimum community waste water is generated which is considered economically viable and most appropriate for the areas under discussion. Necessary actions have been initiated for the proposed activity and assessment being carried out for the same.
- Further, out of the 61 industrial units, 4 units are without Effluent treatment system, These four units have been closed down by the Mizoram Pollution Control Board in coordination with the State Public Health department by cutting off water supply to the units after serving show cause notice twice.
- Out of the four, one bakery reported construction of ETP which was inspected on September 2019. The Board however refused re-issue of consent as the ETP was found not satisfactory.

The 4 units are served notice again to update status on construction of ETP and compliance status has been uploaded to the CPCB E-Track portal regularly on monthly basis.

- ii. Commencement of setting up of STPs - 31.03.2020. Compensation is payable for failure to do so at the rate of Rs. 5 lakh per month per STP by concerned Local Bodies/States (in terms of orders dated 28.08.2019 in O.A. No. 593/2017 and 06.12.2019 in O.A. No. 673/2018) w.e.f. 01.04.2020.

Apart from 10 MLD TP constructed in Aizawl, attempt is being made at district Headquarter levels for which Feasibility Studies is being going on. The Preliminary Project Report is expected to be completed by April, 2020 but a little laid back due to Covid -19 pandemic related lockdown.

The State UD&PA Department prepared action Plan on Sewage Treatment Plant as per the Hon'ble NGT order dated 17.09.2019 in OA No. 829/2019 in the matter of Lt. Col. Sarvaman Singh Oberoi-Vrs-Union of India & Ors and was submitted to the CPCB

- iii. Commissioning of STPs - 31.03.2021. Compensation is payable for failure to do so at the rate of Rs. 10 lakh per month per STP by concerned Local Bodies/States (in terms of orders dated 28.08.2019 in O.A. No. 593/2017 and 06.12.2019 in O.A. No. 673/2018) w.e.f. 01.04.2021.

Construction of 10 MLD STP at Chite, Bethlehem Vengthlang, Aizawl is completed and Consent to operate (CTO) was granted on 28.11.2019. However, the STP could not yet be commenced till date because of the following reasons

- a) Sewerage Network comprises of 48km of pipe laying on main roads, internal roads, steps and nullahs along with construction of manholes, support structures and other ancillary works. Till date 26.88km out of the total scope has been completed with great difficulty.
- b) Aizawl being of hilly and undulated terrain with narrow roads, construction of sewerage network is a challenge. Great measures have to be taken for traffic diversions as full road blocks are required especially for construction of manholes. The road network and traffic volume of Aizawl cannot support blocking many stretches to have a numerous work fronts at once for construction activities simultaneously.
- c) In addition, there have been several instances where the residents or Welfare's in the vicinity of the sewer alignment have objected to the works. Public Consultations have been conducted before commencement at any new work front and at these instances where objections have been faced, special meetings have been called with all the stakeholders and efforts have been made to allay the doubts and uncertainties.

- d) the public take laying of pipes as a triggering factor for causing landslides in the past two years.
- e) Jal Shakti during a Video Conferencing on 19.02.2020 also expressed unsuitability of centralized STP in the north eastern region.

PARA 41e: Compensation in above terms may be deposited with the CPCB for being spent on restoration of environment which may be ensured by the Chief Secretaries' of the States/UTs.

Compliance status: As per the direction of the Hon'ble NGT in the matter of O.A No 596 of 2017: Paryavaran Suraksha Amiti and Anr. v/s Union of India & Ors, the Mizoram Pollution Control Board adopted the *Methodology and guidelines for assessing the Environmental Compensation and utilization of the same* as provided by the Order for assessing, imposing and utilization of environmental compensation from the polluting units in the State of Mizoram vide letter No.H.88088/Poltn/32(3)/18-MPCB 05.05.2020

Copy of the adoption is placed at Annexure - IV

However, no compensation on the basis of polluter pays principle is yet levied.

PARA 41f:

An 'Environment Monitoring Cell' may be set up in the office of Chief Secretaries of all the States/UTs within one month from today, if not already done for coordination and compliance of above directions which will be the responsibility of the Chief Secretaries of the States/UTs.

Compliance status: Being initiated by the State government for constitution of Environment Monitoring Cell.

PARA 41g: Compliance reports in respect of significant environmental issues may be furnished in terms of order dated 07.01.2020 quarterly with a copy to CPCB.

- **Compliance status:**
 - ✓ 1st Quarterly report submitted to NGT on 24.07.2019
 - ✓ 2nd Quarterly report/ updated quarterly reports submitted to NGT on 16.11.2019
 - ✓ 3rd Quarterly report/ updated quarterly reports submitted to NGT on 27.02.2020

IDENTIFIED SITES FOR SOLID WASTES MANAGEMENT

SL No	DISTRICT	Name of Town/Villages	Location of Site	GPS COORDINATES	AREA ALLOCATED	STATUS
1	AIZAWL	Aizawl City	Tuirial	23°44'26.52"N; 92°47'42.64"E		Operational
			Sihphir - Neihbawih	23°51'4.99"N; 92°44'29.79"E	25041.00	
			Luangmual	23°44'34.16"N; 92°41'38.96"E	4525.00	
			Hualngo hmun	23°40'5.20"N; 92°44'42.76"E	33500.00	
		Sairang	Sairang Vengthar	23°47'42.2"N; 92°39'22.7"E	4854	
		Lengpui	Lawngzawl Ram	23°51'56.8"N; 92°37'46.4"E	20,000	
		Darlawn	Thenmual	24°01'54.4"N; 92°54'34.6"E	450	

SL No	DISTRICT	Name of Town/Villages	Location of Site	GPS COORDINATES	AREA ALLOCATED	STATUS
2	LUNGLEI	Lunglei	Riangvai Thlanmual	23°12'14"N; 92°43'45.86"E	24270.00	DPR amounting 6 crore has been approved by the DoNER Ministry. Environmental Clearance is awaited
		Tlabung	Kawrpuchhuah Junction	22°86'68.22"N; 92°48'44.8"E	3236.00	
3	SIAHA	Siaha*	Land is allocated and Certification under process by Revenue Department of MADC. DPR amounting to 14 crores is under preparation which will be submitted to the State Government for funding			
4	CHAMPHAI	Champhai	Mualkawi, Zokhawthar Road	23°24'40.4"N; 93°21'53"E	52642.43	Site development underway. Approach road of 400m constructed
5	KOLASIB	Kolasib Town	Dihmun Tlang	24°15'39.05"N; 92°40'35.69"E	4000	Procured and at final stages of construction
		Vairengte Town	Tuidai Phai kawng	24°51.6'62"N; 92°78.9'03"E	900	SWM Centre and Vermi Compost Shed constructed. These infrastructures to be utilized as soon as the Bye Laws are notified which is under process.
		Kawnpui Town	Zotlang Ram, Phunchawng Muai peng bul	24°04.13'27"N; 92°67'30.5"E	900	
	Bairabi Town	Zophai Road	24°18.49'73"N; 92°53.6'97"E	200		

SL No	DISTRICT	Name of Town/Villages	Location of Site	GPS COORDINATES	AREA ALLOCATED	STATUS
6	SERCHHIP	Serchhip Town	Lungrual, Mualkawi, New Serchhip	23°21'25.2"N 92°51'25.2"E	19800 sq.m	Site development done Construction of Vermi Compost Shed and Waste Resource Centre underway DPR for SWM Centre submitted to Ministry of DoNER for funding
		N. Vanlaiphai	Kikawt,	23°86'05"N; 92° 45.4'26.34"E	1100 sq.m	
		Thenzawl	Thlawinem Ram, Thenzawl	23°17'22.92"N; 92°45'11.52"E	2300 sq.m	
7	LAWNGTLAI	Lawngtlai	Rulkual near KMTTP road	22°31'38.84"N; 92°53'34.58.28"E	5 hectares.	Land lease is being prepared by Revenue Department, LADC as reported verbally by Senior Revenue Officer, LADC on 20 th March. 2020.

SL No	DISTRICT	Name of Town/Villages	Location of Site	GPS COORDINATES	AREA ALLOCATED	STATUS
8	MAMIT	Mamit	Vaiza Ram, Darlak Road		15,000 sq.m	Construction of Vermi Compost Centre and Resource centre completed.
			Mausen Ram, Bawngva Road hlui	23°54'41.18"N; 92°28'23.79"E	25000	
		Zawlnuam	Mauhak	24°7'59.69"N; 92°20'43.94"E	22500	
9	HNAHTHIAL	Hnahtthial	Sa Ang Tlang	22°59'19.01"N; 92°55'15.50"E	15000	With funding from UDPA Deptt, Scientific Management Centre is under development
			Pangdar Ram	22°57'29.33"N; 92°56'27.66"E	3236	
10	KHAWZAWL	Khawzawl	Melkhat Kawn,	23°55.0832"N; 93°196274"E	7000	Land is allotted by Village Council, Khawzawl
		Khawhai	Hmunsam	23°36'42"N; 93°196274"E	6,000	Land is allotted by Village Council
			Khuanga Lei laih	23°21'45"N; 93°7'1"E	1,618.7	
		Biate	Bualpui Zau Chul (Chungluaia Zawl)	23°15'13 "N 93°7'18"E	8,250	Land is allotted by Village Council, Khawhai Biate

SL No	DISTRICT	Name of town/villages	Location of site	GPS Coordinates	Area allocated (Sq.m)	Status
11	SAITUAL	Saitual	Ramlaitui Mual (6 Km from Saitual Town)	23°43'24.2"N 92°57'07.94"E	61,000	Private land under negotiation.
			Vaibek	23°42'6.16"N 92°58'32.71"E	10,500	Dumpsite to be abandoned
		Keifang	Mauhak Ram (2 Km from Keifang Town)	23°39'73"N 92°56'48.9"E	4,046	Land is allotted by Village Council
		Phullen	Phullen 1/2 km from the village & below reserve forest of Young Mizo Association (YMA)	Lat.-23°59.19"N Long.-93°12'59"E	900	Land is allotted by Village Council
		Ngopa	Vawmseh Mual (@ 2 Km away)	Lat.-23°59'19"N Long.-93°12'59"E	20,230	Land is allotted by Village Council

PLANNED ACTIVITIES FOR INFORMATION, EDUCATION & COMMUNICATION (IEC) & CAPACITY BUILDING 2020

Sl. No	ACTIVITY	No. of activities/ Unit	Specification	Responsibility	Timeline	Monitoring Mechanism	Remarks
INTERPERSONAL COMMUNICATION							
1	Town Level Awareness programme on Environmental conservation, waste management (Waste Segregation, Disposal, 3R Techniques etc) for Elected Officials NGOs/SHGs etc.	1	Organize training programme for the key players between January-March 2020	Town	January-March 2020	District shall be responsible to ensure that such programme is conducted at each town	Ensure that all the key players are aware of climate related issues
2	District Level Sensitization programme on Waste Management, Environmental Conservation for Journalist Members	1	Sensitization of media personnel must be conducted at least once for effective awareness generation and publicity	Town	January-March 2020	District shall be responsible to ensure that such programme is conducted at each town	Building capacity and knowledge of journalists to encourage hands-on knowledge of media persons on waste management issues
3	Grass root level training of waste pickers, sweepers, waste collectors etc. on waste management and importance of environmental conservation	2	Organise beginner level training on issues related to cleanliness & sanitation and to develop their skills and knowledge	Town	January-March 2020	District shall be responsible to ensure that such programme is conducted at each town	To ensure the importance of unorganised sectors and their participation in waste management
4	Setting up of Swachhta Committee at Government Colleges to encourage Single Use Plastic Free Campus	-	Nodal officers must ensure that such committee is set up in all Govt. colleges in coordination with Education Department	Town	January-March 2020	Directorate of UD&PA shall coordinate with Higher & Technical Department for more effective implementation	To encourage younger age group to participate in the Mission
5	Activities to mobilise citizens to promote mass movement towards achieving Garbage Free Town and Litter Free Town	-	Organise various activities and catalyse the citizens to participate in such activities concerning cleanliness & sanitation	Town	January-March 2020	Towns shall make sure that SBM (U) becomes a citizens movement with large scale people's participation	Enliven the citizens especially the youths by introducing activities that are appealing and creative

MID MEDIA							
6	Hoardings	As necessary	Outdoor publicity through banners, hoardings, wall paintings must be done as much as possible to create awareness on various relevant issues related to SBM (U). It can also be used to celebrate milestones, and to keep the spirit of <i>Swachhta</i> alive in the community (<i>Flex banners and other unrecyclable materials must be avoided</i>)	Town	January-March 2020	Towns will be responsible to create awareness through writings & paintings in the most creative way	Avoid highlighting only facts and figures. Initiate elements of surprise and humour to make the message stick much better in the minds of the community especially the younger age group.
7	Wall Paintings/ Writings						
8	Banners						
MASS MEDIA							
9	TV/Radio/Print media Advertisement	Every month	<ul style="list-style-type: none"> ■ Generate awareness through various mass media outlets in the most budget friendly way possible. Platforms for youths to showcase their talent and creativity must be highly prioritized. ■ Theme- Preventative maintenance of drains & open sewers ■ It is mandatory for all towns to create 2 (two) above mentioned theme-based video clips 	Town	January-March 2020	Towns will be responsible to spread awareness in their own vicinity as appropriate	Mass media is a powerful tool that brings important topics to the table in a captivating way if used effectively with involvement of influential persons.
10	Documentary films/ Radio Jingles	1-3					
11	Pamphlets/Bookmarks/Stickers	-					
12	Engagement of local celebrities as Swachh Bharat Ambassadors	-					
13	Photography & Video making competition on Cleanliness & Sanitation (Mobile phones)	2					
14	Create social media page on SM applications such as Facebook, Instagram, Twitter etc.	1	Each town shall supervise their own social media pages with regular updation of various IEC activities and appropriate hashtags				

No.B.13017/106/2020-UD&PA(AMC)
GOVERNMENT OF MIZORAM
URBAN DEVELOPMENT & POVERTY ALLEVIATION DEPARTMENT
MIZORAM NEW CAPITAL COMPLEX (MINECO)
Contact No-0389-2323257 Email-udpamizoram@gmail.com

Dated Aizawl, the 26th March, 2020

To,

1. The Director, UD&PA.
2. Municipal Commissioner, AMC.
3. Programme Director, SIPMIU.

Subj: ***Covid-19-Additional advisory for maintaining cleanliness during lockdown period.***

Sir,

I am directed to send herewith a copy of D.O Letter received from Joint Secretary & Mission Director, Swachh Bharat Mission, Ministry of Housing & Urban Affairs for strict compliance.

Encl:As stated

Yours faithfully,



(ZORAMSIAMA HMAR)

Under Secretary to the Govt. of Mizoram
Urban Development & Poverty Alleviation Deptt.

Memo No.B.13017/106/2020-UD&PA(AMC): Dated Aizawl, the 26th March, 2020
Copy to:-

1. Sr.P.P.S to Chief Secretary.
2. P.S to Secretary, UD&PA.
3. All Deputy Commissioners, Mizoram for information.
4. All DUDOs/DPO, UD&PA for necessary action.

/

Under Secretary to the Govt. of Mizoram
Urban Development & Poverty Alleviation Deptt.

ANNEXURE- IV

INVENTORY REPORT OF HEALTH CARE FACILITIES IN MIZORAM

1.AIZAWL DISTRICT

Sl. No	Name & Address of HCF	No of beds	Quantity of BMW generation in kg/day				Total BMW generated /day	Installed Bio- Medical Waste Treatment & disposal Facility					Training conducted during the year	Status of ETP	Committee on BMW	Pre Treatment of lab Microbiology & Bio-Technology waste
			Yellow	Red	Blue	White		Incinerator	Autoclave	Deep burial	Needle destroyer	Sharp pit				
1	Synod Hospital, Durtlang	355	13.6	5.1		1	19.7	0	1	1	20	1	2	✓	1	✓
2	Civil Hospital Aizawl	300	45	67	30	7	149	1	1	1	42	1	5	✓	1	✓
3	State Referral Hospital	300								1				✓		✓
4	Aizawl Hospital & Research Centre	146	5.3	10.6	6	0.8	22.7	0	1	1	16	1	1	✓	1	✓
5	Greenwood Hospital	84	11	10	35.4	1	57.4	0	2	1	10	1	1	✓	1	✓
6	Ebenezer Medical Centre	83	0.66	1.33	1		2.99	0	1	1	15	1	1	✓	1	✓
7	BN Hospital & Research Centre	65	52.2	62	15.5	4.8	134.5	0	1	1	10	1		✓	1	✓
8	Mizoram State Cancer Institute	50	0.33	5	2.6	0.33	8.26	0	1	1	10	1		✓	1	✓
9	Kulikawn Hospital	50	1.01	0.18		0.11	1.3	0	1	1	7	1		✓	1	✓
10	Adventist Hospital	50	36.1	56.23	46.4		138.73	0	2	1	4	1	2	✓	1	✓
11	Nazareth Hospital	40	0.8	0.06	0.06	0.02	0.94	0	1	1	5	1	3	✓	1	✓
12	Alpha Hospital	35	0.43	0.4		0.21	1.04	0	1	1	4	1		✓		✓
13	Sub- District Hospital, Saitual	30	1.36	1.31	0	0	2.67	0	1	1	5	1	12	✓	1	✓
14	CHC, Sakawrdai	30	0.86	0.86	0.25	0.33	2.3	0	1	1	6	1	2	✓	1	✓
15	Vaivenga Hospital & Research centre	21	0.36	0.6		0.2	1.16	0	2	1	12	1	3	✓		✓

16	PHC, Thingsulthliah	17	1	2.1	0.73	2.4	6.23	0		1	5	1	10	✓	1	✓
17	PHC, Phuaiibuang	10	0.24	0.16	0.21	0.08	0.69	0	1	1	1			✓	1	✓
18	UPHC ITI	10	0.5	0.25	0.25		1	0		1	3	1		✓		✓
19	PHC Sialsuk	10	0.32	0.16		0.02	0.5	0	1	1	5	1	5	✓	0	✓
20	PHC Reiek	10	0.1	0.06	0.23	0.06	0.45	0		1	4	1	1	✓	0	✓
21	PHC Aibawk	10	1	0.9	0.06	0.01	1.97	0	1	1	3	1		✓		✓
22	PHC, Darlawn	10	0.21	0.41	0.04	0.04	0.7	0	1	1	3	1	12	✓	1	✓
23	PHC Lengpui	10	0.21	0.41	0.04	0.04	0.7	0	1	1	2	1	4	✓	1	✓
24	PHC Khawruhlian	10	0.13	0.1	0.05	0.05	0.33	0		1			1	✓	0	✓
25	PHC Suangpuilawn	8	0.32	0.24	0.01	0.01	0.58		2	1	3	1	7	✓	1	✓
26	UPHC Zemabawk	7	1	0.02	0.02	0.02	1.06	0	1	1	3			✓	1	✓
27	UPHC Sihphir	6	0.08	0.008	0.016	8.3	8.404	0		1	1	1	2	✓	1	✓
28	PHC Kanhmun	6	0.08	0.03	0.002	0.01	0.122	0	1	1	2	1	1	✓		✓
29	PHC Sairang	6	0.53	0.33	0.31	0.3	1.47	0	1	1	1	1	1	✓		✓
30	PHC Phullen	6	0.2	0.13	0.05	0.05	0.43	0	1	1	2		2	✓	Rejected	
31	UPHC Chawlhhum	4	0.96	0.31	0.43	0.12	1.82	0	1	1	2		1	✓		✓
32	UPHC Hlimen	4	0.04	0.01	0.02	0.002	0.072	0	1	1	2	1		✓		✓
33	UPHC Lawipu	2	0.5	0.3			0.8	0	1	1	2	1		✓		✓
34	Eye Care Community Centre	NB	5.02		0.5	0.5	6.02	0	1	1	1	1		✓		✓
35	J.C.Eye Hospital	NB	0.3	0.5	0.1		0.9	0	2	1	1	1		✓		✓
36	Veterinary Polyclinic Hospital	NB	0.26	0.1	0.05	0.02	0.43	1	1	1	1			✓		✓
37	Dr. Lal Path Labs	NB	0.82	1.64	0.008	0.002	2.47	0		1	1			✓		✓
38	Subcentre Vanbawng	NB	0.82	0.4	0.07	0.07	1.36			1	1			✓		✓
39	Sub Centre North Khawlek	NB	0.34	0.2	0.05	0.05	0.64			1	1			✓		✓
40	Sub Centre Suangpuilawn	NB	0.58	0.3	0.06	0.06	1			1	1			✓		✓
41	Sub Centre, Thanglailung	NB	0.5	0.1	0.2	0.1	0.9	0		1	1					
42	Sub Centre, Kepran	NB			0.25	0.25	0.5	0		1	1	1				
43	Sub Centre, East Phaileng	NB				0.5	0.5	0		1	1	1				
44	Sub Centre, Khanpui	NB			0.03	0.5	0.53	0		1	1	1				
45	Sub Centre	NB				0.5	0.5	0		1	1	1				

	Khawruhlian															
46	Sub Centre Khawlian	NB	0.05		0.05	0.05	0.15	0		1	1	1				
47	Sub Centre, Daido	NB	0.05		0.1	0.05	0.2	0		1	1					
48	Sub Centre, Sawleng	NB		0.4	0.2	0.2	0.8	0		1	1					
49	Sub Centre, Darlawn	NB		0.4	0.2	0.2	0.8	0		1	1					
50	Sub Centre, Saitual	NB		0.3	0.3	0.3	0.9	0		1	1					
51	Sub Centre, Ratu	NB		0.3	0.2	0.2	0.7	0		1	1					
52	Sub Centre, N.Serzawl	NB		0.3	0.3	0.3	0.9	0		1	1					
53	Sub Centre, Bethlehem	NB	0.2		0.2	0.1	0.5	0		1	1					
54	Sub Centre, Venghloi	NB	0.2	0.3	0.2	0.3	1	0		1	1					
55	Sub Centre, Edenthar	NB	0.15		0.1	0.2	0.45	0		1	1					
56	Sub Centre, Chhinga Veng	NB	0.2		0.15	0.1	0.45	0		1	1					
57	Sub Centre, Armed Veng	NB			0.25	0.25	0.5	0		1	1					
58	Sub Centre, Electric Veng	NB			0.25	0.25	0.5	0		1	1					
59	Sub Centre, Chanmari West	NB			0.2	0.1	0.3	0		1	1					
60	Sub Centre, Bazar	NB	0.25		0.3	0.1	0.65	0		1	1					
61	Sub Centre, Chhinga Veng	NB	0.1		0.1	0.1	0.3	0		1	1					
62	Sub Centre, Bawngkawn	NB			0.3	0.4	0.7	0		1	1					
63	Sub Centre, Durtlang	NB			0.2	0.3	0.5	0		1	1					
64	Sub Centre, Tuirial Airfield	NB			0.5	0.2	0.7	0		1	1					
65	Sub Centre, Zuangtui	NB	0.3		0.2	0.1	0.6	0		1	1					
66	Sub Centre, Chaltlang	NB	0.3		0.2	0.5	1	0		1	1					
67	Sub Centre, Ramhlun	NB	0.2		0.1	0.3	0.6	0		1	1					
68	Sub Centre, Ramhlun South	NB			0.2	0.2	0.4	0		1	1					
69	Sub Centre, Sesawng	NB	0.2		0.4	0.1	0.7	0		1	1					
70	Sub Centre, Seling	NB	0.1		0.5	0.1	0.7	0		1	1					
71	Sub Centre, Tlungvel	NB			0.2	0.1	0.3	0		1	1					
72	Sub Centre, Khumtung	NB			0.5	0.2	0.7	0		1	1					
73	Sub Centre, Baktawng	NB	0.2		0.4	0.3	0.9	0		1	1					

74	Sub Centre,Keifang	NB	0.3		0.3	0.2	0.8	0		1	1					
75	Sub Centre,Buhban	NB			0.2	0.1	0.3	0		1	1					
76	Sub Centre,Tualbung	NB	0.2		0.4		0.6	0		1	1					
77	Sub Centre,Sihfa	NB			0.1	0.1	0.2	0		1	1					
78	Sub Centre,Lenchim	NB	0.3		0.4		0.7	0		1	1					
79	Sub Centre,Maite	NB	0.2		0.3	0.2	0.7	0		1	1					
80	Sub Centre,Rulchawm	NB	0.4		0.3		0.7	0		1	1					
81	Sub Centre,Phullen	NB			0.4		0.4	0		1	1					
82	Sub Centre,Thanglailung	NB	0.2		0.1	0.1	0.4	0		1	1					
83	Sub Centre,Phuaibuang	NB	0.25		0.45	0.2	0.9	0		1	1					
84	Sub Centre,Lower Sakawrdai	NB			0.1	0.1	0.2	0		1	1					
85	Sub Centre,Mauchar	NB	0.3		0.2	0.1	0.6	0		1	1					
86	Sub Centre,N Tinghmun	NB	0.2		0.15	0.1	0.45	0		1	1					
87	Sub Centre,Zohmun	NB	0.21		0.3	0.02	0.53	0		1	1					
88	Sub Centre,Palsang	NB	0.45		0.25	0.1	0.8	0		1	1					
89	Sub Centre,Thingsat	NB	0.5		0.3	0.2	1	0		1	1					
90	Sub Centre,Vaitin	NB			0.35	0.45	0.8	0		1	1					
91	Sub Centre,New Vervek	NB			0.5	0.1	0.6	0		1	1					
92	Sub Centre,Republic	NB	0.2		0.65	0.3	1.15	0		1	1					
93	Sub Centre,Venghnuai	NB	0.1		0.4	0.1	0.6	0		1	1					
94	Sub Centre,Upper Republic	NB	0.3		0.2	0.1	0.6	0		1	1					
95	Sub Centre,Salem	NB	0.1		0.2		0.3	0		1	1					
96	Sub Centre,Mission Vengthlang	NB	0.3		0.7	0.2	1.2	0		1	1					
97	Sub Centre,Kulikawn	NB	0.2		0.2		0.4	0		1	1					
98	Sub Centre,Tlangnuam	NB			0.3	0.1	0.4	0		1	1					
99	Sub Centre,Melthum	NB	0.2		0.45	0.2	0.85	0		1	1					
100	Sub Centre,Hualngohmun	NB			0.2		0.2	0		1	1					

101	Sub Centre,Thingdawl Melriat	NB			0.1		0.1	0		1	1				
102	Sub Centre,N Lungleng	NB	0.1		0.2	0.1	0.4	0		1	1				
103	Sub Centre,Khatla	NB			0.2		0.2	0		1	1				
104	Sub Centre,Bungkawn	NB			0.1		0.1	0		1	1				
105	Sub Centre,Maubawk	NB	0.3		0.3	0.1	0.7	0		1	1				
106	Sub Centre,Tuikual South	NB			0.42	0.1	0.52	0		1	1				
107	Sub Centre,Dinthar	NB			0.2		0.2	0		1	1				
108	Sub Centre,Vaivakawn	NB	0.4		0.3	0.1	0.8	0		1	1				
112	Sub Centre,Luangmual	NB			0.1		0.1	0		1	1				
113	Sub Centre,Tanhril	NB	0.6		0.45	0.2	1.25	0		1	1				
114	Sub Centre,Sakawrtuichhun	NB	0.2		0.4		0.6	0		1	1				
115	Sub Centre,Sairang	NB	0.25		0.31	0.2	0.76	0		1	1				
116	Sub Centre,Lengpui	NB			0.2		0.2	0		1	1				
117	Sub Centre,Hmunpui	NB			0.3	0.1	0.4	0		1	1				
118	Sub Centre,Reiek	NB			0.12	0.1	0.22	0		1	1				
119	Sub Centre,Ailawng	NB	0.2		0.4	0.1	0.7	0		1	1				
120	Sub Centre,West Lungdar	NB	0.1		0.25	0.15	0.5	0		1	1				
121	Sub Centre,N Kanghmun	NB			0.5		0.5	0		1	1				
122	Sub Centre,Khawrihnim	NB	0.3		0.2	0.1	0.6	0		1	1				
123	Sub Centre,Darlung	NB			0.45		0.45	0		1	1				
124	Sub Centre,Sialsuk	NB	0.25		0.51	0.13	0.89	0		1	1				
125	Sub Centre,Samlukhai	NB			0.12	0.1	0.22	0		1	1				
126	Sub Centre,Sumsuih	NB	0.3		0.1	0.1	0.5	0		1	1				
127	Sub Centre,Lamchhip	NB			0.3		0.3	0		1	1				
128	Sub Centre,Sateek	NB	0.2		0.1	0.1	0.4	0		1	1				
129	Sub Centre,Tachhip	NB	0.3		0.3	0.1	0.7	0		1	1				
130	Sub Centre,Muallungthu	NB			0.4	0.2	0.6	0		1	1				
131	Sub Centre,S Maubuang	NB	0.2		0.2	0.2	0.6	0		1	1				

132	Sub Centre, Phulpui	NB			0.3	0.1	0.4	0		1	1				
133	Thuthiang Clinic	NB	0.2	0.2	0.3	0.3	1	0		1	1				
134	Tlangnuam Clinic	NB	0.5		0.5	0.5	1.5	0		1	1				
135	Sunhluchhip Clinic	NB		0.3	0.2	0.2	0.7	0		1	1				
136	Chhanchhuahna clinic Centre	NB		0.3	0.2	0.2	0.7	0		1	1				
137	College Veng Clinic	NB		0.2	0.2		0.4	0		1	1				
138	Zarkawt Clinic	NB		0.2	0.2		0.4	0		1	1				
139	Dawrpui Clinic	NB	0.1	0.2	0.3		0.5	0		1	1				
140	Chanmari Clinic	NB	0.11	0.2	0.3	0.2	0.7	0		1	1				
141	Armed Veng S Clinic	NB				0.45	0.45	0		1	1				
142	Ramthar Clinic	NB	0.2	0.3	0.2	0.2	0.9	0		1	1				
143	Chanmari West Clinic	NB	0.2	0.2	0.2	0.2	0.8	0		1	1				
144	Bethlehem Clinic	NB		0.2	0.1		0.3	0		1	1				
145	Bawngkawn South Clinic	NB	0.1	0.3	0.1		0.5	0		1	1				
146	Sihphir Venghlan Clinic	NB	0.3	0.1	0.4	0.1	0.9	0		1	1				
147	Durtlang North Clinic	NB			0.1	0.1	0.2	0		1	1				
148	Durtlang Mel 5 Clinic	NB	0.2		0.1		0.3	0		1	1				
149	Muthi Clinic	NB	0.1		0.1	0.1	0.3	0		1	1				
150	Thuampui Clinic	NB			0.2		0.2	0		1	1				
151	Falkland Clinic	NB	0.3		0.3	0.1	0.7	0		1	1				
152	TNT Clinic	NB	0.45		0.2	0.2	0.85	0		1	1				
153	Chaltlang Clinic	NB			0.1		0.1	0		1	1				
154	Laiputlang Clinic	NB			0.1		0.1	0		1	1				
155	Lily Veng Clinic	NB	0.1		0.1		0.2	0		1	1				
156	Ramhlun Vengthar Clinic	NB			0.1		0.1	0		1	1				
157	Thingsul Clinic	NB	0.2		0.2	0.1	0.5	0		1	1				
158	Baktawng Clinic	NB	0.4		0.25	0.1	0.75	0		1	1				
159	Tlangnuam, thingsulthiah Clinic	NB			0.1	0.1	0.2	0		1	1				
160	N Lungpher Clinic	NB			0.3		0.3	0		1	1				
161	Dilkhan Clinic	NB	0.2		0.1		0.3	0		1	1				
162	Mualpheng Clinic	NB			0.3	0.2	0.5	0		1	1				

163	Ruallung Clinic	NB			0.1		0.1	0		1	1				
164	Zawngin Clinic	NB	0.3		0.25	0.15	0.7	0		1	1				
165	NE Tlangnuam Clinic	NB			0.3		0.3	0		1	1				
166	Zokhawthiang Clinic	NB			0.15		0.15	0		1	1				
167	Upper Sakawrdai Clinic	NB	0.2		0.4	0.1	0.7	0		1	1				
168	N Khawdungsei Clinic	NB			0.2		0.2	0		1	1				
169	Khawpuar Clinic	NB	0.2		0.3	0.1	0.6	0		1	1				
170	Lungsum Clinic	NB	0.1		0.1	0.1	0.3	0		1	1				
171	Damdiai Clinic	NB	0.1	0.2	0.3	0.1	0.7	0		1	1				
172	Khawpui Clinic	NB			0.1	0.15	0.25	0		1	1				
173	Sailutar Clinic	NB	0.2		0.3	0.1	0.6	0		1	1				
174	Pehlawn Clinic	NB	0.3	0.2	0.3	0.1	0.9	0		1	1				
175	Republic Vengthlang Clinic	NB	0.1		0.1		0.2	0		1	1				
176	Tuikhuahtlang Clinic	NB	0.1		0.1		0.2	0		1	1				
177	Dam Veng Clinic	NB			0.2		0.2	0		1	1				
178	Thakthing Tlang Veng Clinic	NB			0.1		0.1	0		1	1				
179	Mission Veng Clinic	NB			0.2	0.1	0.3	0		1	1				
180	Model Veng Clinic	NB			0.1		0.1	0		1	1				
181	Hlimen Clinic	NB	0.1		0.3	0.1	0.5	0		1	1				
182	Samtlang Clinic	NB			0.12	0.1	0.22	0		1	1				
183	Kelsih Clinic	NB	0.1		0.11	0.1	0.31	0		1	1				
184	N Lungleng I Clinic	NB	0.1		0.2		0.3	0		1	1				
185	Khatla South Clinic	NB			0.2		0.2	0		1	1				
186	Bungkawn Nursery Clinic	NB			0.1		0.1	0		1	1				
187	Bungkawn Vengthar Clinic	NB			0.1		0.1	0		1	1				
188	Tuikual North Clinic	NB			0.2		0.2	0		1	1				
189	Dinthar Clinic	NB	0.1		0.1		0.2	0		1	1				
190	Kanan Clinic	NB			0.1		0.1	0		1	1				
191	Chawnpui Vengthlang Clinic	NB			0.1		0.1	0		1	1				

192	Phunchawng Clinic	NB	0.2		0.1		0.3	0		1	1					
193	Rangvamual Clinic	NB	0.3		0.1		0.4	0		1	1					
194	Zonuam Clinic	NB			0.2		0.2	0		1	1					
195	Govt. Complex Clinic	NB	0.1		0.1		0.2	0		1	1					
196	Sihhmui Clinic	NB	0.2		0.1		0.3	0		1	1					
197	Mualkhang Clinic	NB	0.2	0.1	0.3		0.6	0		1	1					
198	W Serzawl Clinic	NB	0.1		0.2		0.3	0		1	1					
199	Lengte Clinic	NB			0.1		0.1	0		1	1					
200	Hreichhuk Clinic	NB	0.1		0.2		0.3	0		1	1					
201	Sailam Clinic	NB	0.1		0.3		0.1	0		1	1					
202	Hmuifang Clinic	NB	0.2		0.2		0.4	0		1	1					
203	Chawilung Clinic	NB	0.1		0.1		0.2	0		1	1					
204	Thiak Clinic	NB	0.2		0.3		0.5	0		1	1					
	TOTAL	1785	203.64	235.04	178.11	45.664	662.448	0		204	171					

2. CHAMPHAI DISTRICT

1	District Hospital, Champhai	75	11.43	7.06	3.66	1.19	23.34	1(N/F)	1	1	11	1	2	✓	1	✓
2	CHC, Ngopa	30	0.54	0.35	0.32	0.27	1.48	0	1	1	4	1	4	✓	1	✓
3	CHC, Khawzawl	21	0.5	0.17	0.55	0.05	1.27	0	1	1	1		1	✓	1	✓
4	CHC, Biate	30	0.8	0.2	0.12	0.04	1.16	0	1	1	4	1	4	✓	1	✓
5	PHC, NE Khawdungsei	10	0.68	0.54	0.6	0.41	2.23	0	1	1	2	1	3	✓	1	✓
6	PHC, Kawlkulh	10	0.5	0.3	0.27	0.27	1.34	0	1	1	2	1	6	✓	1	✓
7	PHC, Sehshih	10	1.6	1.3	0.6	0.3	3.8	0	1	1	2	1		✓		✓
8	PHC, Sialhawk	10	0.65	0.32	0.32	0.06	1.35	0	1	1	6	1	1	✓	1	✓
9	PHC, Hnahlan	10	0.49	0.27	0.27	0.27	1.3	0	1	1	2	1	1	✓	1	✓
10	PHC, Khawhai	10	0.32	0.19	0.24	0.24	0.99	0	1	1	6	1	12	✓	1	✓
11	PHC, Farkawn	10	0.54	0.27	0.27	0.27	1.35	0	1	1	1	1	1	✓	1	✓
12	PHC, Mimbung	10	0.16	0.1	0.01	0.005	0.275	0	1	1	1	1		✓	1	✓
13	PHC, Rabung	6	0.49	0.19	0.32	0.27	1.27	0	1	1	1	1	4	✓	1	✓
14	PHC, Khawbung	6			0.1	0.2	0.3	0	1	1	6	1	5	✓	1	✓
15	PHC, Bungzung	6	3.33	1.83	0.16	0.06	5.38	0	2	1	3	1		✓	1	✓
16	Sub-Centre Rabung	NB	0.5	0.1	0.1		0.7	0		1	1	1				Authorization rejected due to

17	Sub Centre Vaikhawtlang	NB	0.11		0.4			0		1	1	1		discrepancies found in the application.					
18	Sub Centre Khuangphah	NB	0.2		0.1			0		1	1	1					discrepancies found in the application.		
19	Sub Centre Tualcheng	NB	0.2		0.1			0		1	1	1							
20	Sub Centre Chiahpui	NB	0.08	0.05	0.03		0.08	0		1	1	1		✓		✓			
21	Sub Centre Khawkawn	NB	0.15	0.05		0.01	0.21	0		1	1	1		✓		✓			
22	Sub Centre NE Khawdungsei	NB	0.03	0.01		0.01	0.05	0		1	1	1		✓		✓			
23	Sub Centre Khawzawl	NB	0.03			0.002	0.03	0		1	1	1		✓					
24	Sub Centre, Champhai	NB	0.05	0.02	0.1	0.005	0.175	0		1	1								
25	Sub Centre, Vengthlang	NB	0.2		0.15	0.1	0.45	0		1	1								
26	Sub Centre, Bethel	NB			0.25	0.25	0.5	0		1	1								
27	Sub Centre, Ngur	NB			0.25	0.25	0.5	0		1	1								
28	Sub Centre, Hmunhmeltha	NB			0.2	0.1	0.3	0		1	1								
29	Sub Centre, N Khawbung	NB	0.25		0.3	0.1	0.65	0		1	1								
30	Sub Centre, Zote	NB	0.1		0.1	0.1	0.3	0		1	1								
31	Sub Centre, Tlangsam	NB			0.3	0.4	0.7	0		1	1								
32	Sub Centre, Ruantlang	NB			0.2	0.3	0.5	0		1	1								
33	Sub Centre, Kelkang	NB			0.5	0.2	0.7	0		1	1								
34	Sub Centre, Zokhawthar	NB	0.3		0.2	0.1	0.6	0		1	1								
35	Sub Centre, Melbuk	NB	0.3		0.2	0.5	1	0		1	1								
36	Sub Centre, Bulfekzawl	NB	0.2		0.1	0.3	0.6	0		1	1								
37	Sub Centre, Khuangleng	NB			0.2	0.2	0.4	0		1	1								
38	Sub Centre,Sehsih	NB	0.2		0.4	0.1	0.7	0		1	1								
39	Sub Centre, Lianpui	NB	0.1		0.5	0.1	0.7	0		1	1								
40	Sub Centre, Vapar	NB			0.2	0.1	0.3	0		1	1								
41	Sub Centre, Hnahlan	NB			0.5	0.2	0.7	0		1	1								
42	Sub Centre, Mimbung	NB	0.2		0.4	0.3	0.9	0		1	1								
43	Sub Centre, Ngopa	NB	0.3		0.3	0.2	0.8	0		1	1								
44	Sub Centre, Kawlbem	NB			0.2	0.1	0.3	0		1	1								

45	Sub Centre, Selam	NB	0.2		0.4		0.6	0		1	1				
46	Sub Centre, Lamzawl	NB			0.1	0.1	0.2	0		1	1				
47	Sub Centre, Kawlkulh	NB	0.3		0.4		0.7	0		1	1				
48	Sub Centre, Chhawrtui	NB	0.2		0.3	0.2	0.7	0		1	1				
49	Sub Centre Pawlrang	NB	0.4		0.3		0.7	0		1	1				
50	Sub Centre Hliappui	NB			0.4		0.4	0		1	1				
51	Sub Centre Saichal	NB	0.2		0.1	0.1	0.4	0		1	1				
52	Sub Centre Dulte	NB	0.25		0.45	0.2	0.9	0		1	1				
53	Sub Centre Vanchenpui	NB			0.1	0.1	0.2	0		1	1				
54	Sub Centre, Khawhai	NB	0.3		0.2	0.1	0.6	0		1	1				
55	Sub Centre, Chalrang	NB	0.2		0.15	0.1	0.45	0		1	1				
56	Sub Centre, Lungtan	NB	0.21		0.3	0.02	0.53	0		1	1				
57	Sub Centre, Vantlang	NB	0.45		0.25	0.1	0.8	0		1	1				
58	Sub Centre Sialhawk	NB	0.5		0.3	0.2	1	0		1	1				
59	Sub Centre, tlangpui	NB			0.35	0.45	0.8	0		1	1				
60	Sub Centre, Biate	NB			0.5	0.1	0.6	0		1	1				
61	Sub Centre, rianglei	NB	0.2		0.65	0.3	1.15	0		1	1				
62	Sub Centre, Khawbung	NB	0.1		0.4	0.1	0.6	0		1	1				
63	Sub Centre, Dungtlang	NB	0.3		0.2	0.1	0.6	0		1	1				
64	Sub Centre, Samtlang	NB	0.1		0.2		0.3	0		1	1				
65	Sub Centre Khuangthing	NB	0.3		0.7	0.2	1.2	0		1	1				
66	Sub Centre Farkawn	NB	0.2		0.2		0.4	0		1	1				
67	Sub Centre Vaphai	NB			0.3	0.1	0.4	0		1	1				
68	Sub Centre Khankawn	NB	0.2		0.45	0.2	0.85	0		1	1				
69	Sub Centre Bungzung	NB			0.2		0.2	0		1	1				
70	Sub Centre vanzau	NB			0.1		0.1	0		1	1				
71	Sub Centre Sazep	NB	0.1		0.2	0.1	0.4	0		1	1				
72	Sub Centre Tualte	NB	0.05			0.001	0.05	0		1	1	1		✓	
73	Sub Centre Chawngtlai	NB	0.04			0.01	0.05	0		1	1	1		✓	
74	Sub Centre Tualpui	NB	0.62			0.001	0.62	0		1	1	1		✓	
75	Sub Centre Nehdawn	NB	0.02			0.002	0.02	0		1	1	1		✓	
76	Sub Centre Ngaizawl	NB	0.1			0.001	0.1	0		1	1	1		✓	
77	Khawzawl darngawn Clinic	NB	0.2			0.001	0.2	0		1	1	1		✓	

78	Khawzawl kawnzar Clinic	NB	0.01			0.001	0.01	0		1	1	1		✓		
79	Vengthar Clinic	NB	0.02			0.001	0.02	0		1	1	1		✓		
80	Arro Clinic	NB	0.1			0.001	0.1	0		1	1	1		✓		
81	Dinthar Clinic	NB		0.02	0.1	0.2	0.32	0			1					
82	Zotlang Clinic	NB		0.01	0.2	0.45	0.66	0			1					
83	Mualkawi Clinic	NB		0.1	0.1	0.2	0.4	0			1					
84	Dilkawn Clinic	NB		0.13	0.1	0.2	0.43	0			1					
85	Hruaikawn Clinic	NB		0.002	0.1		0.102	0			1					
86	Leisenzo Clinic	NB		0.01	0.1		0.11	0			1					
87	NE Diltlang Clinic	NB		0.005	0.1	0.1	0.205	0			1					
88	Lungphunlian Clinic	NB		0.01	0.2	0.1	0.31	0			1					
89	Hrianghmun Clinic	NB		0.003	0.1		0.103	0			1					
90	Khualen Clinic	NB		2	0.1	0.1	2.2	0			1					
91	Murlen Clinic	NB		0.04	0.3		0.34	0			1					
92	Pamchung Clinic	NB		0.06	0.2	0.1	0.36	0			1					
93	N Chalrang Clinic	NB		0.01	0.1	0.2	0.31	0			1					
94	Tlangmawi Clinic	NB		0.002	0.2		0.202	0			1					
95	Zawlsei Clinic	NB		0.006	0.3		0.006	0			1					
96	Thekte Clinic	NB		0.03	0.2		0.23	0			1					
97	Zawngtetui Clinic	NB		0.01	0.1		0.11	0			1					
98	Vangchhia Clinic	NB		0.01	0.3		0.31	0			1					
	TOTAL	254	31.4	15.778	24.89	12.471	83.338	1	16	80	135	31	44			

3.KOLASIB DISTRICT

1	District Hospital, Kolasib	60	23.3	6.2	0	2	31.5	1(N/F)	1	1	8	1	5	✓	1	✓
2	CHC, Vairengte	13	12.8	4.5	0	1.3	18.6	0	2	1	6	1	10	✓	1	✓
3	PHC, Bilkhawthlir	10	6.1	1.2	0.4	1	8.7	0	0	1	5	1	1	✓		✓
4	PHC, Bairabi	10	3.3	5	2.6	3.3	14.2	0	2	1	3	1	3	✓	1	✓
5	PHC, Kawnpui	10	1.6	1.3	0.6	0.3	3.8	0		1			1	✓		✓
6	PHC, BUKPUI	10	0.6	0.1	0.1	0.1	0.9	0	0	1	4	1	5	✓	1	✓
7	PHC, Lungdai	6	0.3	10	10	6.6	26.9	0	0	1	1	1		✓		✓
8	Nazareth Nursing Home	20	0.7	1.2	4	0.1	6	0	1	1	2	1	2	✓	1	✓
9	Sub Centre, Tumpui	NB	0.2		0.4	0.1	0.7	0		1	1					
10	Sub Centre, Bukpui	NB	0.1		0.5	0.1	0.7	0		1	1					

11	Sub Centre, Bilkhawthlir	NB			0.2	0.1	0.3	0		1	1				
12	Sub Centre, Vairengte	NB			0.5	0.2	0.7	0		1	1				
13	Sub Centre, Bairabi	NB	0.2		0.4	0.3	0.9	0		1	1				
14	Sub Centre, Hortoki	NB	0.3		0.3	0.2	0.8	0		1	1				
15	Sub Centre, Kawnpui	NB			0.2	0.1	0.3	0		1	1				
16	Sub Centre Lungdai	NB	0.2		0.4		0.6	0		1	1				
17	Sub Centre, Diakkawn	NB	0.2	0.4	0.2	0.2	1	0		1	1				
18	Sub Centre, Tuithaveng	NB	0.3	0.4	0.2	0.2	1.1	0		1	1				
19	Sub Centre, New Builum	NB	0.2	0.3	0.3	0.3	1.1	0		1	1				
20	Sub Centre, Thingdawl	NB	0.03	0.3	0.2	0.2	0.73	0		1	1				
21	Sub Centre, Buhchangphai	NB	0.2	0.3	0.3	0.3	1.1	0		1	1				
22	Sub Centre, N Hlimen	NB	0.2		0.2	0.1	0.5	0		1	1				
23	Sub Centre N chaltlang	NB	0.2	0.3	0.2	0.3	1	0		1	1				
24	Sub Centre Saiphai	NB	0.15		0.1	0.2	0.45	0		1	1				
25	Sub Centre N chawnpui	NB	0.2		0.15	0.1	0.45	0		1	1				
26	Sub Centre Saipum	NB	0.05		0.25	0.25	0.55	0		1	1				
27	Sub Centre Phainuam	NB	0.1		0.25	0.25	0.6	0		1	1				
28	Sub Centre phaisen	NB	0.3		0.2	0.1	0.6	0		1	1				
29	Sub Centre Pangbalkawn	NB	0.25		0.3	0.1	0.65	0		1	1				
30	Sub Centre Bualpui	NB	0.1		0.1	0.1	0.3	0		1	1				
31	Sub Centre Zanlawn	NB			0.3	0.4	0.7	0		1	1				
32	Sub Centre Serkhan	NB			0.2	0.3	0.5	0		1	1				
33	Sub Centre Nisapui	NB			0.5	0.2	0.7	0		1	1				
34	Sub Centre Lungmuat	NB	0.3		0.2	0.1	0.6	0		1	1				
35	Parkkawn Clinic	NB		0.2	0.2		0.4	0		1	1				
36	Salem Clinic	NB		0.2	0.2		0.4	0		1	1				
37	Hmar Veng Clinic	NB	0.1	0.2	0.3		0.5	0		1	1				
38	Khuangpuilam Clinic	NB	0.11	0.2	0.3	0.2	0.7	0		1	1				
39	College Veng Clinic	NB				0.45	0.45	0		1	1				
40	Bukvannei Clinic	NB	0.2	0.3	0.2	0.2	0.9	0		1	1				

41	Khamrang Clinic	NB	0.2	0.2	0.2	0.2	0.8	0		1	1					
42	Lungmuat Clinic	NB		0.2	0.1		0.3	0		1	1					
43	Khamrang Clinic	NB		0.002	0.01	0.001	0.013	0		1	1					
TOTAL		139	53.09	33.002	26.26	20.551	132.693	1	6	43	64	7	27			

4. LAWNGTLAI DISTRICT

1	District Hospital Lawngtlai	30	9.8	2.9	4.9	0.98	18.58	1(N/F)	1	1	14	1	5	✓	1	✓
2	CHC, Chawngte	20	0.53	0.01	0.9	0.01	1.45	0	1	1	2	1		✓		✓
3	PHC, S.Lungpher	10	0.68	0.41	0.54	0.54	2.17	0	1	1	4	1	1	✓		✓
4	PHC Bualpui ng	10	0.19	0.08	0.08	0.07	0.42	0	1	1	1	1		✓		✓
5	PHC Sangau	10	0.21	0.1	0.08	0.08	0.47	0	1	1	1	1		✓		✓
6	PHC Bungtlang South	10	0.27	0.13	0.08	0.06	0.54	0	1	1	1	1		✓		✓
7	PHC Borapansury	10	0.19	0.08	0.08	0.06	0.41	0	1	1	1	1		✓		✓
8	PHC Longpuighat	10	0.54	0.27	0.27	0.27	1.35	0	1	1	1	1		✓		✓
9	Christian Hospital, Lawngtlai	35	2	2	2	2	8	0	1	1		1	8	✓	1	✓
10	Lairam Christian Medical Centre & hospital	70	1.9	2.9	2.9	0.98	8.68	0		1	5	1	1	✓	1	✓
11	Sub Centre, Lawngtlai	NB	0.2	0.4	0.2	0.2	1	0		1	1					
12	Sub Centre, Thingkah	NB	0.3	0.4	0.2	0.2	1.1	0		1	1					
13	Sub Centre, Mampui	NB	0.2	0.3	0.3	0.3	1.1	0		1	1					
14	Sub Centre, Khawmai	NB	0.03	0.3	0.2	0.2	0.73	0		1	1					
15	Sub Centre, Paithar	NB	0.2	0.3	0.3	0.3	1.1	0		1	1					
16	Sub Centre, KawlchawW	NB	0.2		0.2	0.1	0.5	0		1	1					
17	Sub Centre, Bualpui Ng	NB	0.2	0.3	0.2	0.3	1	0		1	1					
18	Sub Centre, Lungzarthum	NB	0.15		0.1	0.2	0.45	0		1	1					
19	Sub Centre, Lungpher	NB	0.2		0.15	0.1	0.45	0		1	1					
20	Sub Centre, Saichangkawn	NB	0.05		0.25	0.25	0.55	0		1	1					
21	Sub Centre, Vawmbuk	NB	0.1		0.25	0.25	0.6	0		1	1					
22	Sub Centre, Sangau	NB	0.3		0.2	0.1	0.6	0		1	1					
23	Sub Centre, Pangkhua	NB	0.25		0.3	0.1	0.65	0		1	1					
24	Sub Centre, Cheural	NB	0.1		0.1	0.1	0.3	0		1	1					
25	Sub Centre, Rawlbuk	NB			0.3	0.4	0.7	0		1	1					

26	Sub Centre, Lungtian	NB			0.2	0.3	0.5	0		1	1					
27	Sub Centre, ChawngteC	NB			0.5	0.2	0.7	0		1	1					
28	Sub Centre, Chawngte PL	NB	0.3		0.2	0.1	0.6	0		1	1					
29	Sub Centre, Hmunlai	NB	0.3		0.2	0.5	1	0		1	1					
30	Sub Centre, Rualallung	NB	0.2		0.1	0.3	0.6	0		1	1					
31	Sub Centre, Lungrang S	NB			0.2	0.2	0.4	0		1	1					
32	Sub Centre, Saizawk West	NB	0.2		0.4	0.1	0.7	0		1	1					
33	Sub Centre, Sumsilui	NB	0.1		0.5	0.1	0.7	0		1	1					
34	Sub Centre, Borapansury	NB			0.2	0.1	0.3	0		1	1					
35	Sub Centre, Jarulsury	NB			0.5	0.2	0.7	0		1	1					
36	Sub Centre, Vaseitlang	NB	0.2		0.4	0.3	0.9	0		1	1					
37	Sub Centre, Ajasora	NB	0.3		0.3	0.2	0.8	0		1	1					
38	Sub Centre, Damdep	NB			0.2	0.1	0.3	0		1	1					
39	Sub Centre, Devasora	NB	0.2		0.4		0.6	0		1	1					
40	Sub Centre, Parva	NB			0.1	0.1	0.2	0		1	1					
41	Sub Centre, Bungtlang S	NB	0.3		0.4		0.7	0		1	1					
42	Sub Centre, Diltlang S	NB	0.2		0.3	0.2	0.7	0		1	1					
43	Sub Centre M. Kawnpui	NB	0.4		0.3		0.7	0		1	1					
44	Sub Centre, Chamdur	NB			0.4		0.4	0		1	1					
45	Sub Centre, Vathuampui	NB	0.2		0.1	0.1	0.4	0		1	1					
46	Sub Centre, Mautlang	NB	0.25		0.45	0.2	0.9	0		1	1					
47	Sub Centre, Tuithumhnar	NB			0.1	0.1	0.2	0		1	1					
48	College Veng Clinic	NB			0.2		0.2	0		1	1					
49	Chawnhu Clinic	NB	0.2		0.3	0.1	0.6	0		1	1					
50	Bethel Veng Clinic	NB	0.1		0.1	0.1	0.3	0		1	1					
51	AOC Clinic	NB	0.1	0.2	0.3	0.1	0.7	0		1	1					
52	Rul kualClinic	NB			0.1	0.15	0.25	0		1	1					
53	Kawlchaw Esat Clinic	NB	0.2		0.3	0.1	0.6	0		1	1					

54	Archhuang Clinic	NB	0.3	0.2	0.3	0.1	0.9	0		1	1					
55	Thaltlang Clinic	NB	0.1		0.1		0.2	0		1	1					
56	Vartekai Clinic	NB	0.1		0.1		0.2	0		1	1					
57	Chawngte L Clinic	NB			0.2		0.2	0		1	1					
58	Zehtet Clinic	NB			0.1		0.1	0		1	1					
59	Thanzamasora Clinic	NB			0.2	0.1	0.3	0		1	1					
60	Chhotapansury Clinic	NB			0.1		0.1	0		1	1					
61	Karlui Clinic	NB	0.1		0.3	0.1	0.5	0		1	1					
62	Chhotaguisuri Clinic	NB			0.12	0.1	0.22	0		1	1					
63	Hmunnuam Clinic	NB	0.1		0.11	0.1	0.31	0		1	1					
64	Chawngte lui Clinic	NB	0.1		0.2		0.3	0		1	1					
65	Nghalimlui Clinic	NB			0.2		0.2	0		1	1					
66	Hruitezawl Clinic	NB			0.1		0.1	0		1	1					
67	Ngengpuitlang Clinic	NB			0.1		0.1	0		1	1					
68	Zochachhuah Clinic	NB			0.2		0.2	0		1	1					
69	HmawnbuClinic	NB	0.1	0.2	0.1		0.4	0		1	1					
	TOTAL	215	23.44	11.48	25.36	12.6	72.88	1	9	69	89	10	15			

5. LUNGLEI DISTRICT

1	Civil hospital, Lunglei	200	7.1	5.4	1.5	5.2	19.2	1 (N/F)	4	2	18	2	8	✓	1	✓
2	Tlabung Sub- Division Hospital	30	1.5	0.25	0.2	0.2	2.15	0	1	1	3	1	2	✓	1	✓
3	Hnahthial Sub-District Hospital	30	1.2	3	0.2	1.5	5.9	0	1	1	7	1	3	✓	1	✓
4	PHC Binghamun	30						0	1	1	10	1		✓		✓
5	PHC Buarpui	10	0.05	0.01	0.005	0.005	0.07	0		1	7	1	1	✓		✓
6	PHC Cherhlun	10	0.26	0.14	0.13	0.08	0.61	0		1	1		10	✓	1	✓
7	PHC Chhipphir	10	0.08	0.06	0.02	0.01	0.17	0	1	1	5	1	1	✓		✓
8	PHC Lungsen	10	0.01	0.01	0.008	0.005	0.033	0	1	1	1	1	2	✓		✓
9	PHC Pangzawl	10	0.21	0.13	0.05	0.05	0.44	0		1	1	1	1	✓		✓
10	PHC S.Vanlaiphai	10	0.8	0.4	0.15	0.2	1.55	0	1	1	3	1	2	✓	1	✓
11	PHC Tawipui S	10	0.3	0.16	0.08	0.16	0.7	0	1		1		10	✓	1	✓
12	PHC Haulawng	6	0.16	0.65	0.008	0.01	0.828	0	2	1	5	1	1	✓	1	✓
13	UPHC Sazaikawn	4	0.01	0.01	0.0008	0.001	0.0218	0		1				✓		✓
14	UPHC Hrangchalkawn	4	0.04	0.01	0.02	0.002	0.072	0	1	1	2	1		✓		✓

15	Christian Hospital, Serkawn	100	5.16	4.3	6	3.5	18.96	0	3	1	13	1	1	✓	1	✓
16	John Williams Hospital	29	0.65	0.32	0.16	0.16	1.29	0	1	1	5	1	1	✓	1	✓
17	Hope Hospital	35	0.019	0.02	0.02	0.005	0.06	0	1	1	2	1	2	✓	1	✓
18	Faith Hospital	30	0.32	0.49	0.41		1.22	0	2	1	3	1	2	✓		✓
19	Sub Centre Puankhai	NB				0.4	0.4	0		1	1	1	Authorization rejected due to discrepancies found in the application.			
20	Sub Centre Nunsury	NB				0.5	0.5	0		1	1	1				
21	Sub Centre Chawilung	NB				0.4	0.4	0		1	1	1				
22	Sub Centre Tiperaghat	NB				0.4	0.4	0		1	1	1	Authorization rejected due to discrepancies found in the application.			
23	Sub Centre Zodin, Tlabung	NB				1	1	0		1	1	1				
24	Sub Centre Tuichawng	NB				1	1	0		1	1	1				
25	Sub Centre Diblibagh	NB				0.4	1	0		1	1	1				
26	Sub Centre Chanmari Central	NB	0.58	0.3	0.06	0.06	1			1	1					
27	Sub Centre Electric Veng	NB	0.5	0.1	0.2	0.1	0.9	0		1	1					
28	Sub Centre Ramthar	NB			0.25	0.25	0.5	0		1	1					
29	Sub Centre Farm Veng	NB				0.5	0.5	0		1	1					
30	Sub Centre Lunglawn	NB			0.03	0.5	0.53	0		1	1					
31	Sub Cene Theiriatt	NB				0.5	0.5	0		1	1					
32	Sub Centre Hauruang	NB	0.05		0.05	0.05	0.15	0		1	1					
33	Sub Centre Vaisam	NB	0.05		0.1	0.05	0.2	0		1	1					
34	Sub Centre Bazar	NB		0.4	0.2	0.2	0.8	0		1	1					
35	Sub Centre Rahsi Veng	NB		0.4	0.2	0.2	0.8	0		1	1					
36	Sub Centre Venghlun	NB		0.3	0.3	0.3	0.9	0		1	1					
37	Sub Centre Zohnuai	NB		0.3	0.2	0.2	0.7	0		1	1					
38	Sub Centre Zotlang	NB		0.3	0.3	0.3	0.9	0		1	1					
39	Sub Centre Pukpui	NB	0.2		0.2	0.1	0.5	0		1	1					
40	Sub Centre Thuampui	NB	0.2	0.3	0.2	0.3	1	0		1	1					
41	Sub Centre Thehlepp	NB	0.15		0.1	0.2	0.45	0		1	1					
42	Sub Centre Zobawk	NB	0.2		0.15	0.1	0.45	0		1	1					
43	Sub Centre Hrangchalkawn	NB			0.25	0.25	0.5	0		1	1					
44	Sub Centre Ralvawng	NB			0.25	0.25	0.5	0		1	1					

45	Sub Centre Tawipui South	NB			0.2	0.1	0.3	0		1	1					
46	Sub Centre Tawipui North	NB	0.25		0.3	0.1	0.65	0		1	1					
47	Sub Centre Thualthu	NB	0.1		0.1	0.1	0.3	0		1	1					
48	Sub Centre S Mualcheng	NB			0.3	0.4	0.7	0		1	1					
49	Sub Centre Thingfal	NB			0.2	0.3	0.5	0		1	1					
50	Sub Centre Mamate	NB			0.5	0.2	0.7	0		1	1					
51	Sub Centre South Vanlaiphai	NB	0.3		0.2	0.1	0.6	0		1	1					
52	Sub Centre Mualllianpui	NB	0.3		0.2	0.5	1	0		1	1					
53	Sub Centre Darzo	NB	0.2		0.1	0.3	0.6	0		1	1					
54	Sub Centre Cherhlun	NB			0.2	0.2	0.4	0		1	1					
55	Sub Centre Thingsai	NB	0.2		0.4	0.1	0.7	0		1	1					
56	Sub Centre Bualpui H	NB	0.1		0.5	0.1	0.7	0		1	1					
57	Sub Centre Pangzawl	NB			0.2	0.1	0.3	0		1	1					
58	Sub Centre Rawpui	NB			0.5	0.2	0.7	0		1	1					
59	Sub Centre Hnahthial	NB	0.2		0.4	0.3	0.9	0		1	1					
60	Sub Centre Tarphe	NB	0.3		0.3	0.2	0.8	0		1	1					
61	Sub Centre Thiltlang	NB			0.2	0.1	0.3	0		1	1					
62	Sub Centre Leite	NB	0.2		0.4		0.6	0		1	1					
63	Sub Centre Tuipui Darzokai	NB			0.1	0.1	0.2	0		1	1					
64	Sub Centre Haulawng	NB	0.3		0.4		0.7	0		1	1					
65	Sub Centre Zotuitlang	NB	0.2		0.3	0.2	0.7	0		1	1					
66	Sub Centre North Mualthuam	NB	0.4		0.3		0.7	0		1	1					
67	Sub Centre Ramlaitui	NB			0.4		0.4	0		1	1					
68	Sub Centre Chhiphir	NB	0.2		0.1	0.1	0.4	0		1	1					
69	Sub Centre South Zote	NB	0.25		0.45	0.2	0.9	0		1	1					
70	Sub Centre Bualpui V	NB			0.1	0.1	0.2	0		1	1					
71	Sub Centre Buarpui	NB	0.3		0.2	0.1	0.6	0		1	1					
72	Sub Centre North Khawlek	NB	0.2		0.15	0.1	0.45	0		1	1					

73	Sub Centre Changpui	NB	0.21		0.3	0.02	0.53	0		1	1				
74	Sub Centre Lungchem	NB	0.45		0.25	0.1	0.8	0		1	1				
75	Sub Centre Kawlhawk	NB	0.5		0.3	0.2	1	0		1	1				
76	Sub Centre Sertlangpui	NB			0.35	0.45	0.8	0		1	1				
77	Sub Centre Serte	NB			0.5	0.1	0.6	0		1	1				
78	Sub Centre Bungmun	NB	0.2		0.65	0.3	1.15	0		1	1				
79	Sub Centre, Thehlum	NB	0.1		0.4	0.1	0.6	0		1	1				
80	Sub Centre Sesawm	NB	0.3		0.2	0.1	0.6	0		1	1				
81	Sub Centre Laisawral	NB	0.1		0.2		0.3	0		1	1				
82	Sub Centre Old Sachan	NB	0.3		0.7	0.2	1.2	0		1	1				
83	Sub Centre New Sachan	NB	0.2		0.2		0.4	0		1	1				
84	Sub Centre Lungsen	NB			0.3	0.1	0.4	0		1	1				
85	Sub Centre Pulungsaih	NB	0.2		0.45	0.2	0.85	0		1	1				
86	Sub Centre Phairuangkhai	NB			0.2		0.2	0		1	1				
87	Sub Centre Zawlpai	NB			0.1		0.1	0		1	1				
88	Sub Centre Tuisenchhuah	NB	0.1		0.2	0.1	0.4	0		1	1				
89	Sub Centre Tlabung	NB			0.2		0.2	0		1	1				
90	Lunglei Salem Clinic	NB			0.1		0.1	0		1	1				
91	Lunglei Luangmual Clinic	NB	0.3		0.3	0.1	0.7	0		1	1				
92	Thangte Clinic	NB	0.11	0.2	0.3	0.2	0.7	0		1	1				
93	College Veng Clinic	NB				0.45	0.45	0		1	1				
94	Lunglei venglai clinic	NB	0.2	0.3	0.2	0.2	0.9	0		1	1				
95	Serkawn Clinic	NB	0.2	0.2	0.2	0.2	0.8	0		1	1				
96	Vanhne Clinic	NB		0.2	0.1		0.3	0		1	1				
97	Lungpuiawl clinic	NB	0.1	0.3	0.1		0.5	0		1	1				
98	Mualthuam South Clinic	NB	0.3	0.1	0.4	0.1	0.9	0		1	1				
99	New NgharchhipClinic	NB			0.1	0.1	0.2	0		1	1				
100	Hnahthial SouthClinic	NB	0.2		0.1		0.3	0		1	1				
101	East RotlangClinic	NB	0.1		0.1	0.1	0.3	0		1	1				
102	Haulawng LalvengClinic	NB			0.2		0.2	0		1	1				

103	SerkhumClinic	NB	0.3		0.3	0.1	0.7	0		1	1					
104	DengsurClinic	NB	0.45		0.2	0.2	0.85	0		1	1					
105	BelkhaiClinic	NB			0.1		0.1	0		1	1					
106	RangteClinic	NB		0.02	0.1		0.12	0		1	1					
	TOTAL	568	28.719	19.08	28.102	27.618	104.0048	1	21	106	175	23				

6. MAMIT DISTRICT

1	District Hospital, Mamit	30	0.41	0.34	0.86	0.19	1.8	1	1	1	5	1	3	✓	1	✓
2	CHC Kawrthah	30	0.95	0.98	0.19	0.04	2.16	0	1	1	1			✓		✓
3	PHC Marpara	11	0.1	0.06	0.13	0.03	0.32	0	1	1	1		2	✓		✓
4	PHC Rawpuichhip	10	0.21	0.05	0.08	0.02	0.36	0	1	1	1	1		✓		✓
5	PHC W.Phaileng	10	0.26	0.26	0.02	0.05	0.59	0	1	1	4	1	12	✓	1	✓
6	PHC Phuldungsei	10	0.16	0.16	0.01	0.02	0.35	0	1	1	4		5	✓	1	✓
7	PHC Kawrtethawveng	10	0.06	0.04	0.19	0.01	0.3	0	1	1	1	1	4	✓	1	✓
8	PHC Zawlnuam	10	0.06	0.04	0.19	0.01	0.3	0	1	1	4	1	5	✓		✓
9	PHC, kanghmun	6	0.08	0.03	0.03	0.01	0.15	0		2	3	1		✓	1	✓
10	Sub Centre Munsiam	NB			0.5	0.1	0.6	0		1	1					
11	Sub Centre N Sabual	NB	0.2		0.65	0.3	1.15	0		1	1					
12	Sub Centre Damdai	NB	0.1		0.4	0.1	0.6	0		1	1					
13	Sub Centre Suarhliap	NB	0.3		0.2	0.1	0.6	0		1	1					
14	Sub Centre Darlak	NB	0.1		0.2		0.3	0		1	1					
15	Sub Centre Dampui	NB	0.3		0.7	0.2	1.2	0		1	1					
16	Sub Centre Nalzawl	NB	0.2		0.2		0.4	0		1	1					
17	Sub Centre Zawlnuam	NB			0.3	0.1	0.4	0		1	1					
18	Sub Centre Bungthuam	NB	0.2		0.45	0.2	0.85	0		1	1					
19	Sub Centre Bawrai	NB			0.2		0.2	0		1	1					
20	Sub Centre Kanhmun	NB			0.1		0.1	0		1	1					
21	Sub Centre Thinghlun	NB	0.1		0.2	0.1	0.4	0		1	1					
22	Sub Centre Kawrthah	NB			0.2		0.2	0		1	1					
23	Sub Centre Rengdil	NB			0.1		0.1	0		1	1					
24	Sub Centre Zamuang	NB	0.3		0.3	0.1	0.7	0		1	1					
25	Sub Centre Hriphaw	NB			0.42	0.1	0.52	0		1	1					
26	Sub Centre Chuhvel	NB			0.2		0.2	0		1	1					
27	Sub Centre Saikhawthlir	NB	0.4		0.3	0.1	0.8	0		1	1					

28	Sub Centre Kawrtethawveng	NB			0.5		0.5	0		1	1					
29	Sub Centre W Bughmun	NB			0.2	0.1	0.3	0		1	1					
30	Sub Centre Tuidam	NB			0.3		0.3	0		1	1					
31	Sub Centre New Eden	NB			0.1		0.1	0		1	1					
32	Sub Centre Marpara	NB	0.6		0.45	0.2	1.25	0		1	1					
33	Sub Centre Silsuri	NB	0.2		0.4		0.6	0		1	1					
34	Sub Centre Phuldungsei	NB	0.25		0.31	0.2	0.76	0		1	1					
35	Sub Centre Parvatui	NB			0.2		0.2	0		1	1					
36	Sub Centre Pukzing	NB			0.3	0.1	0.4	0		1	1					
37	Sub Centre W Phaileng	NB			0.12	0.1	0.22	0		1	1					
38	Sub Centre Tuipuibari	NB	0.2		0.4	0.1	0.7	0		1	1					
39	Sub Centre Damparengpui	NB	0.1		0.25	0.15	0.5	0		1	1					
40	Sub Centre Lallen	NB			0.5		0.5	0		1	1					
41	Sub Centre Rawpuichhip	NB	0.3		0.2	0.1	0.6	0		1	1					
42	Sub Centre Rulpuihlim	NB			0.45		0.45	0		1	1					
43	Mamit Dinthar Clinic	NB	0.2	0.1	0.3		0.6	0		1	1					
44	Mamit Bazar Clinic	NB	0.1		0.2		0.3	0		1	1					
45	New Mamit Clinic	NB			0.1		0.1	0		1	1					
46	Rajiv Nagar Clinic	NB	0.1		0.2		0.3	0		1	1					
47	Kawnmawi Clinic	NB	0.1		0.3		0.1	0		1	1					
48	Tuahzawl Clinic	NB	0.2		0.2		0.4	0		1	1					
49	Dapchhuah Clinic	NB	0.1		0.1		0.2	0		1	1					
	TOTAL	127	6.94	2.06	13.1	2.93	25.03	1	8	50	64	6	31			

7. SIAHA DISTRICT

1	District Hospital Siahia	45	17.8	21.36			39.16	1(N/F)	2	1	10	1	3	✓	1	✓
3	PHC Chhaolo	10	0.19	0.08	0.08	0.07	0.42	0	1	1	1	1		✓		✓
4	PHC Phura	10	0.21	0.1	0.08	0.08	0.47	0	1	1	2	1	10	✓	1	✓
5	PHC Tipa	10	0.27	0.13	0.08	0.06	0.54	0	1	1	1	1	10	✓	1	✓
6	PHC Chakhei	10	0.19	0.08	0.08	0.06	0.41	0	1	1	1	1	7	✓	1	✓
7	PHC Sangau	10	0.54	0.27	0.27	0.27	1.35	0	1	1	1	1	7	✓	1	✓
8	PHC Bungtlang 'S'	10	0.43	0.27	0.27	0.24	1.21	0	1	1	1	1	6	✓	1	✓

9	PHC Bualpui NG	6	0.08	0.06	0.01	0.01	0.16	0	2	3	4	1	1	✓		✓
10	Sub Centre Old Saiha	NB	0.4		0.3	0.1	0.8	0		1	1					
11	Sub Centre Siahatla	NB			0.5		0.5	0		1	1					
12	Sub Centre Tisopi	NB			0.2	0.1	0.3	0		1	1					
13	Sub Centre Ramibawk	NB			0.3		0.3	0		1	1					
14	Sub CentrePhalhrang	NB			0.1		0.1	0		1	1					
15	Sub CentreTuipui Ferry	NB	0.6		0.45	0.2	1.25	0		1	1					
16	Sub Centre Maubawk Saiha	NB	0.2		0.4		0.6	0		1	1					
17	Sub Centre New Latawh	NB	0.25		0.31	0.2	0.76	0		1	1					
18	Sub Centre Lower Theiva	NB			0.2		0.2	0		1	1					
19	Sub Centre Tuipang V	NB			0.3	0.1	0.4	0		1	1					
20	Sub Centre Tuipang L	NB			0.12	0.1	0.22	0		1	1					
21	Sub Centre Zawngling	NB	0.2		0.4	0.1	0.7	0		1	1					
22	Sub Centre Laki	NB	0.1		0.25	0.15	0.5	0		1	1					
23	Sub Centre Chapui	NB			0.5		0.5	0		1	1					
24	Sub Centre Tuisih	NB	0.3		0.2	0.1	0.6	0		1	1					
25	Sub Centre Serkawr	NB			0.45		0.45	0		1	1					
26	Sub Centre Phura	NB	0.25		0.51	0.13	0.89	0		1	1					
27	Sub Centre Tongkolong	NB			0.12	0.1	0.22	0		1	1					
28	Sub Centre Vajhai	NB	0.3		0.1	0.1	0.5	0		1	1					
29	Sub Centre Lawngban	NB			0.3		0.3	0		1	1					
30	Sub Centre Chakang	NB	0.2		0.1	0.1	0.4	0		1	1					
31	Sub Centre Siata	NB	0.3		0.3	0.1	0.7	0		1	1					
32	Sub Centre Chhualung	NB			0.4	0.2	0.6	0		1	1					
33	Sub Centre Niawhtlang	NB	0.2		0.2	0.2	0.6	0		1	1					
34	New Colony Clinic	NB			0.3	0.1	0.4	0		1	1					
35	Meisatla Clinic	NB		0.2	0.1		0.3	0		1	1					
36	New Saiha Clinic	NB	0.1	0.3	0.1		0.5	0		1	1					
37	Colleng Veng Clinic	NB	0.3	0.1	0.4	0.1	0.9	0		1	1					
38	Zero Piont Clinic	NB			0.1	0.1	0.2	0		1	1					

39	Chheihllu Clinic	NB	0.2		0.1		0.3	0		1	1					
40	Mawhre Clinic	NB	0.1		0.1	0.1	0.3	0		1	1					
41	Theiri Clinic	NB			0.2		0.2	0		1	1					
42	Miepu Clinic	NB	0.3		0.3	0.1	0.7	0		1	1					
43	Lungpuk Clinic	NB	0.45		0.2	0.2	0.85	0		1	1					
44	Siasi Clinic	NB			0.1		0.1	0		1	1					
45	Ainak Clinic	NB			0.1		0.1	0		1	1					
46	Lungbun Clinic	NB	0.1		0.1		0.2	0		1	1					
	TOTAL	111	24.56	22.95	10.08	3.57	61.16	1	10	47	58	8	44			

8. SERCHHIP DISTRICT

1	District Hospital Serchhip	60	0.27	3.7	3.3	0.3	7.57	1	1	1	11	1	4	✓	1	✓
2	CHC Thenzawl	30	0.8	0.6	0.6	0.3	2.3	0	1	1	4	1	3	✓	1	✓
3	PHC N.Vanlaiphai	10	0.16	0.8	0.01	0.008	0.978	0	1	1	5	1	3	✓		✓
4	PHC E.Lungdar	10	0.03	1		0.03	1.06	0	1	1	1	1	1	✓		✓
5	PHC Ngentiang	10	0.03	0.6	0.03	0.03	0.69	0	1	2	2	1		✓		✓
6	PHC, Chhingchhip	10	3.9	3.9	0.98	0.49	9.27	0	1	1	1	1		✓		✓
7	PHC Khawlailung	10	0.03	1	0.03	0.03	1.09	0	1	1	1	1	1	✓		✓
8	Sub Centre , Serchhip	NB	0.2		0.4	0.3	0.9	0		1	1					
9	Sub Centre , New Serchhip	NB	0.3		0.3	0.2	0.8	0		1	1					
10	Sub Centre Chhiahtlang	NB			0.2	0.1	0.3	0		1	1					
11	Sub Centre , Sialhau	NB	0.2		0.4		0.6	0		1	1					
12	Sub Centre , Hriangtlang	NB			0.1	0.1	0.2	0		1	1					
13	Sub Centre Keitum	NB	0.3		0.4		0.7	0		1	1					
14	Sub Centre , East Bungtlang	NB	0.2		0.3	0.2	0.7	0		1	1					
15	Sub Centre Khawlailung	NB	0.4		0.3		0.7	0		1	1					
16	Sub Centre N Vanlaiphai	NB			0.4		0.4	0		1	1					
17	Sub Centre Lungchhuan	NB	0.2		0.1	0.1	0.4	0		1	1					
18	Sub Centre S Chawngtui	NB	0.25		0.45	0.2	0.9	0		1	1					

19	Sub Centre Lungkawlh	NB			0.1	0.1	0.2	0		1	1				
20	Sub Centre E lungdar	NB	0.3		0.2	0.1	0.6	0		1	1				
21	Sub Centre Leng	NB	0.2		0.15	0.1	0.45	0		1	1				
22	Sub Centre Sailulak	NB	0.21		0.3	0.02	0.53	0		1	1				
23	Sub Centre N Mualcheng	NB	0.45		0.25	0.1	0.8	0		1	1				
24	Sub Centre Lungpho	NB	0.5		0.3	0.2	1	0		1	1				
25	Sub Centre Rullam	NB			0.35	0.45	0.8	0		1	1				
26	Sub Centre E Thinglian	NB			0.5	0.1	0.6	0		1	1				
27	Sub Centre Chhinhchhip	NB	0.2		0.65	0.3	1.15	0		1	1				
28	Sub Centre Thentlang	NB	0.1		0.4	0.1	0.6	0		1	1				
29	Sub Centre Khawbel	NB	0.3		0.2	0.1	0.6	0		1	1				
30	Sub Centre Hmuntha	NB	0.1		0.2		0.3	0		1	1				
31	Sub Centre Hualtu	NB	0.3		0.7	0.2	1.2	0		1	1				
32	Sub Centre Thenzawl	NB	0.2		0.2		0.4	0		1	1				
33	Sub Centre Buangpui	NB			0.3	0.1	0.4	0		1	1				
34	Sub Centre S kanghmun	NB	0.2		0.45	0.2	0.85	0		1	1				
35	Hmunzawl clinic	NB	0.2		0.1		0.3	0		1	1				
36	Piler Clinic	NB	0.1		0.1	0.1	0.3	0		1	1				
37	Sialsir Clinic	NB			0.2		0.2	0		1	1				
38	Thenzawl kanan Clinic	NB	0.3		0.3	0.1	0.7	0		1	1				
39	Thenzawl west Clinic	NB	0.45		0.2	0.2	0.85	0		1	1				
	TOTAL	140	11.38	11.6	14.45	4.958	42.388	1	7	40	57	7	12		

1. TOTAL BMW GENERATION: 1053.25 kg/day

a. Yellow Category: 330.17 kg/day

b. Red Category: 317.98 kg/day

c. Blue Category: 294.80 kg/day

d. White Category: 110.30 kg/day

2. TOTAL BMW TREATED: 1053.25 kg/day

3. TOTAL NUMBER OF BEDS: 3228 beds



MIZORAM STATE POLLUTION CONTROL BOARD

No.H.88088/Polim/32(3)/18-MPCB /419-12C :

Dated Aizawl, the 5th May, 2020

OFFICE ORDER

Whereas the Hon'ble National Green Tribunal (NGT) has issued the direction in several cases to impose the penalty on the non complying polluting units and has been directing CPCB, all SPCBs including Haryana to implement "Polluter Pays" Principal in right spirit and to recover environmental compensation from the polluting units and to use the same for restoration of environmental damages caused to the public;

Whereas, the order of the Tribunal in *Pryavaran Surksha Samiti & Ors. Vs Union of India & Ors., Parveen Kakkar & Ors. Vs MoEF & Ors.* held that:

"11. Needless to say that it will be open to the SPCBs/Committees and CPCB to take coercive measure including recovery of compensation for the damage to the environment on 'Polluter Pays' principal as well as also to direct taking of such precautionary measures as may be";

Whereas, the 63rd Conference of Chairman and Member Secretary of PCBs/Committees held on 18.03.2019 decided that SPCBs/PCCs may frame their guidelines on environmental compensation based on CPCB's report circulated in the agenda of the said meeting and to provide their inputs on environmental compensation report if any in writing to CPCB as per proceedings of the same circulated by CPCB vide letter no.B-12015/63/2019-AS-473 dated 10.04.2019;

Whereas, section 5 of the Environment (Protection) Act, 1986 empowers the Ministry of Environment, Forest and Climate Change in Central Government, section 33-A of Water (Prevention and Control of Pollution) Act, 1974 and section 31-A of Air (Prevention and Control of Pollution) Act, 1981 empowers the State Pollution Control Boards to issue directions in writing to any person, officer or any other authority and such person, officer or authority shall be bound to comply with such directions which includes the power to direct

- a) the closure, prohibition or regulation of any industry, operation or process; or
- b) stoppage or regulation of the supply of electricity or water or any other service;

And whereas, the Hon'ble NGT in the matter of O.A. 593/2017 and O.A. 72/2020 ordered that the report of In- house Committee of CPCB on *"Methodology and guidelines for assessing the Environmental Compensation and utilization of the same"* may be adopted by all SPCBs / PCCs or make a higher scale of compensation, having regard to the problems faced in such States/UTs;



MIZORAM STATE POLLUTION CONTROL BOARD

Now, therefore, the Mizoram Pollution Control Board hereby adopts the said modalities/methodology for assessing, imposing and utilization of environmental compensation from the polluting units in the State of Mizoram in the circumstances as given at Annexure.

These orders shall come into force with immediate effect.

Sd/-Dr. CH. MURALIDHAR RAO
Chairman

Memo No.H.88088/Poltn/32(3)/18-MPCB : Dated Aizawl, the 5th May, 2020

- Copy to:
1. The OSD to the Chief Secretary, for information of the Chief Secretary.
 2. The Chairman, Central Pollution Control Board, East Arjun Nagar, New Delhi.
 3. The Principal Secretary, EF&CC, Govt of Mizoram for favor of information.
 4. The PCCF, EF&CC, Govt of Mizoram for favor of information.
 5. The Regional Director, Central Pollution Control Board, Regional Directorate, North East, Shillong, Meghalaya for favor of information.
 6. The Secretary, Urban Development & Poverty Alleviation Department, Government of Mizoram for favor of information and necessary action.
 7. The Secretary, Commerce and Industries Department, Government of Mizoram for favor of information and necessary action.
 8. The Secretary, Public Health Engineering Department, Government of Mizoram for favor of information and necessary action.
 9. The Municipal Commissioner, Aizawl Municipal Corporation, Aizawl for favor of information and necessary action.
 10. The Program Director, SIPMIU, Aizawl for favor of information and necessary action.


(C. LALDUHAWMA)
Member Secretary